

# **FINANCIAL COMMITTEES (2017-2018)**

## **A REVIEW**



**PUBLIC ACCOUNTS COMMITTEE  
ESTIMATES COMMITTEE AND  
COMMITTEE ON PUBLIC UNDERTAKINGS**



**LOK SABHA SECRETARIAT  
NEW DELHI  
2018**



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(2017-2018)**

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**LOK SABHA SECRETARIAT  
NEW DELHI**

*August, 2018/Sravana, 1940 (Saka)*

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## **PREFACE**

This Brochure seeks to present, in a concise form, all relevant information pertaining to the activities of the three Financial Committees of Parliament *viz.* the Public Accounts Committee, the Committee on Estimates and the Committee on Public Undertakings, during the period 1st May, 2017 to 30th April, 2018.

2. For ease of reference, the statistical data have been presented in Tables and Appendices.

NEW DELHI;  
*August, 2018*  

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*Sravana, 1940 (Saka)*

SNEHLATA SHRIVASTAVA  
*Secretary-General*

## CHAPTER I

### PUBLIC ACCOUNTS COMMITTEE

#### I. Election and Composition

The Public Accounts Committee for the year 2017-18 was constituted *w.e.f.* 01 May, 2017. It consisted of fifteen Members from Lok Sabha and seven Members from Rajya Sabha elected from amongst the Members of the respective Houses. The term of the Committee ended on 30 April, 2018.

1.2 Shri Mallikarjun Kharge, MP (LS) and a Member of the Committee was appointed as Chairperson by the Speaker *vide* Bulletin Part II No. 5297 dated 1st May, 2017. The composition of the Committee (2017-18) is given at **Appendix-I**.

1.3 Two Members Shri Naresh Agrawal and Shri Satyavrat Chaturvedi from Rajya Sabha has left the Committee on 02.04.2018 and one Member from Lok Sabha Shri Neiphu Rio has left Committee on 22.02.2018 consequent upon acceptance of his resignation from Lok Sabha as well as two Members from Rajya Sabha (Shri Shantaram Naik and Sukhendu Sekhar Roy) have also left the Committee on completion of their term upto 28.07.2017 and 18.08.2017 respectively. Subsequently, Shri Sukhendu Sekhar Roy has again elected as Member of the Committee on 29.12.2017 and Shri Mohd. Ali Khan, MP (RS) was also elected on 29.12.2017.

#### II. Subjects selected for examination

1.4 The Public Accounts Committee selected a total of 344 (*vide* Bulletin Part-II No. 5312 dated 22 May, 2017) subjects/Audit paragraphs for examination during 2017-18 in category-I and 7 subjects in category-II is not indicated in Appendix-II. The details of these subjects are indicated at **Appendix-II**. At their Sitting held on 09.05.2017, the Committee initially took up 189 subjects specified under Category I *vide* Memorandum No. 1 (subjects carried forward from predecessor Committee and selected fresh) and 7 subjects specified under Category II (subjects selected *suo moto*) for examination which were notified *vide* Bulletin Part - II No. 5312 dated 22 May, 2017 and 148 subjects reselected from the predecessor Committee. Thus, a total number of 344 subjects were selected by the Committee for examination during 2017-18.

#### III. Constitution of Sub-Committees and Sub-Group.

1.5 Eight Sub-Committees of the Public Accounts Committee were constituted to examine the subjects allocated to them during the term 2017-18. The Constitution of the Sub-Committees I to VIII was notified *vide* Bulletin Part-II No. 5311 dated 22 May, 2017. Subsequently, allocation of subjects to Sub-Committees I to VIII was notified *vide* Bulletin Part-II No. 5312 dated 22 May, 2017. The compositions of the Sub-Committees are given at **Appendix-III**. These Sub-Committees were

entrusted with the examination of the following subjects as indicated against each of them:

**Subjects allocated to the Sub-Committees for examination during 2017-18**

The following Sub-Committees of the Public Accounts Committee (2017-18) have been constituted by the Chairperson, PAC to examine the subjects, as respectively shown under each of them, during the term 2017-18:

- (i) **Sub-Committee-I (Defence)** for examination of the Subjects—(i) "Improper Management of Defence Land" based on para 2.1 of C&AG Report No. 30 of 2013; (ii) "Absence of Effective Controls Resulting in Non-Recovery of Outstanding Dues" based on para 2.5 of C&AG Report No. 30 of 2013; (iii) "Extra Expenditure on Account of Provision of Unauthorized Strengthening Measures in Buildings" based on para 3.5 of C&AG Report No. 30 of 2013; (iv) "Undue Benefit to a Foreign Supplier by Allowing Exchange Rate Variation" based on para 6.3 of C&AG Report No. 30 of 2013; (v) "Undue Benefit to a Foreign Firm by Diluting the Conditions in the Tender-Enquiry and Contract" based on para 6.4 of C&AG Report No. 30 of 2013; (vi) "Procurement of trainer aircraft" based on para 2.1 of C&AG Report No. 34 of 2014; (vii) "Procurement of Air Combat Maneuvering Instrumentation System" based on para 2.3 of C&AG Report No. 34 of 2014; (viii) "Unfruitful investment in procurement of Torpedo" based on para 2.4 of C & AG Report No. 34 of 2014; and (ix) "Inordinate delay in Indigenisation of TATRA Vehicles" based on para 2.1 of C&AG Report No. 35 of 2014:

Convenor : 1. Shri Satyavrat Chaturvedi  
 Alternate Convenor : 2. Vacant<sup>1</sup>  
 Members : 3. Smt. Riti Pathak  
 4. Shri Bhartruhari Mahtab  
 5. Shri Sudip Bandhyopadhyay  
 6. Shri Nishikant Dubey  
 7. Shri Mohd. Ali Khan

- (ii) **Sub-Committee-II (Railways)** for examination of the subjects-  
 (i) "Accounting of Projects in Indian Railways" based on Chapter III of C&AG Report No. 19 of 2014; (ii) "Performance of weighbridges in Indian Railways" based on para 2.1 of C&AG Report No. 26 of 2014; (iii) "Management of Goods trains in Indian Railways" based on C&AG Report No. 31 of 2014 (Entire Report); and (iv) "Management of vacant land in Indian Railways" based on Chapter 4 of C&AG Report No. 24 of 2015 (Vol.II).

Convenor : 1. Dr. Kirit Somaiya  
 Alternate Convenor : 2. Shri Naresh Agrawal  
 Members : 3. Shri Bhubaneswar Kalita  
 4. Shri Subhash Chandra Baheria

<sup>1</sup> Shri Neiphu Rio ceased to be a Member of Committee consequent upon acceptance of his resignation from Lok Sabha w.e.f. 22 February, 2018.



5. Shri Anurag Singh Thakur
6. Prof. Ram Shanker

(iii) **Sub-Committee-III (Direct and Indirect Taxes)** for examination of the subjects— (i) "Arrears of Tax" based on para 1.35 of C&AG Report No. 8 of 2014; (ii) "Corporation Tax" based on Chapter-III of C&AG Report NO. 3 of 2015; (iii) "Service Tax liability in Insurance sector" based on Chapter-II of C&AG Report No. 4 of 2015; (iv) "Service Tax liability in Port Sector" based on Chapter-III of C&AG Report No. 4 of 2015; (v) "Incorrect Application of General Exemption Notifications" based on Chapter-V of C&AG Report No. 8 of 2015; (vi) "Performance Audit of Administration of Penalty and Prosecution" based on C&AG Report No. 28 of 2013; (vii) "Management of Narcotic Substances" based on Chapter-VI of C&AG Report No. 12 of 2014; (viii) "Performance Audit on Assessment of Assesseees in Pharmaceuticals Sector" based on C&AG Report No. 5 of 2015; (ix) "Performance Audit on Levy and Collection of Service Tax on Works Contract Union Government, Department of Revenue-Indirect Taxes Service Tax" based on C&AG Report No. 26 of 2015; (x) "Working of Automation of Central Excise & Service Tax" based on C&AG Report No. 46 of 2015; (xi) "Performance Audit on 'Natural or cultured pearls, precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coins (Chapter 71 of CTH)" based on C&AG Report No. 6 of 2016; (xii) "Performance Audit on Voluntary compliance Encouragement Scheme-Union Indirect Taxes-Service Tax" based on C&AG Report No. 22 of 2016; and (xiii) "Assessment of Private Hospitals, Nursing Homes/Medical Clinics, Medical Colleges/Research Institutes, Diagnostic Centres, Pathological labs and other Medical supplies agencies/stores" based on C&AG Report No. 27 of 2017.

- |                    |   |                              |
|--------------------|---|------------------------------|
| Convenor           | : | 1. Shri Nishikant Dubey      |
| Alternate Convenor | : | 2. Shri Satyavrat Chaturvedi |
| Members            | : | 3. Shri Shivkumar C. Udasi   |
|                    |   | 4. Shri Bhupender Yadav      |
|                    |   | 5. Shri Sukhendu Sekhar Roy  |
|                    |   | 6. Shri Ajay Sancheti        |

(iv) **Sub-Committee-IV (Civil and Non-compliance of timely submission of Action Taken Notes)**

(Specific subjects to be determined by the Sub-Committee)

- |                    |   |                                      |
|--------------------|---|--------------------------------------|
| Convenor           | : | 1. Shri Bhartruhari Mahtab           |
| Alternate Convenor | : | 2. Shri Gajanan Chandrakant Kirtikar |
| Members            | : | 3. Shri Nishikant Dubey              |
|                    |   | 4. Dr. P. Venugopal                  |
|                    |   | 5. Shri Ajay Sancheti                |
|                    |   | 6. Shri Shivkumar C. Udasi           |
|                    |   | 7. Shri Mohd. Ali Khan               |

- (v) **Sub-Committee - V [Infrastructural Projects other than Railways]** for examination of the subjects — (i) 'Availability of airfield infrastructure/runways in Indian Air Force' based on Para No. 3.5 of the C&AG Report No. 4 of 2014; (ii) "Non-establishment of Model Facilities for Management of Municipal Solid Wastes" based on Para No. 6.4 of C&AG Report No. 27 of 2014, (iii) 'Loss of ₹ 5.97 crore due to damage to hostel blocks' based on para 10.1 of C&AG Report No. 11 of 2016; and (iv) 'Creation of tourist accommodations and other infrastructures at Andaman and Nicobar Islands' based on para 2.1 of C&AG Report No. 24 of 2016

Convenor : 1. Shri Sukhendu Sekhar Roy  
 Alternate Convenor : 2. Shri Prem Singh Chandumajra  
 Members : 3. Shri Abhishek Singh  
 4. Shri Anurag Singh Thakur  
 5. Shri Satyavrat Chaturvedi  
 6. Prof Ram Shanker

- (vi) **Sub-Committee - VI (Social Sector)** for examination of the subjects— (i) "Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)" based on C&AG Report No. 6 of 2013 and Mahatma Gandhi National Rural Employment Guarantee Scheme Rules, 2011 (Social Audit Rules) based on C&AG Report No. 8 of 2016; (ii) Performance Audit of "Total Sanitation Campaign/Nirmal Bharat Abhiyan based on C&AG Report No. 28 of 2015; (iii) "Preparedness for Implementation of National Food Security Act, 2013" based on C&AG Report No. 54 of 2015; and (iv) "Pradhan Mantri Gram Sadak Yojana "based on C&AG Report No. 23 of 2016.

Convenor : 1. Shri Shivkumar C. Udasi  
 Alternate Convenor : 2. Dr. P. Venugopal  
 Members : 2. Vacant<sup>2</sup>  
 4. Shri Naresh Agrawal  
 5. Shri Gajanan Chandrakant Kirtikar  
 6. Shri Bhubaneswar Kalita

- (vii) **Sub-Committee-VII (PPP Projects)**

Convenor : 1. Shri Satyavrat Chaturvedi  
 Members : 2. Shri Bhartruhari Mahtab  
 3. Dr. Kirit Somaiya  
 4. Dr. P. Venugopal  
 5. Shri Nishikant Dubey  
 6. Shri Gajanan Chandrakant Kirtikar

<sup>2</sup> Shri Neiphu Rio ceased to a Member of Committee consequent upon acceptance of his resignation from Lok Sabha *w.e.f.* 22 February, 2018.

(viii) **Sub-Committee-VIII (Follow up Audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14)**

Convenor	:	1. Shri Sukhendu Sekhar Roy
Alternate Convenor	:	2. Shri Nishikant Dubey
Members	:	3. Shri Bhartruhari Mahtab 4. Dr. P. Venugopal 5. Shri Ajay Sancheti 6. Shri Bhubaneswar Kalita

**IV. Review of Work Done**

**(a) Sitzings of the Committee/Sub-Committees/Sub-Group**

1.6 During the period under review, 82 sittings (24 sittings of the Main Committee, 58 sitting of the Sub-Committees) were held. The total duration of these sittings was 111 hours and 35 minutes, the breakup being 70 hours and 50 minutes pertaining to the Main Committee and 40 hours 45 minutes of the Sub-Committees. A statement showing details of the dates and duration of each sitting, the number of Membrs present and subjects discussed is given at **Appendix-IV**. Another statement showing details of the number of sittings of the Committee attended by each Member is given at **Appendix-V**. Similarly, the details of the dates and duration of sittings of the Sub-Committees are given at **Appendix-VI**.

**(b) Examination of Appropriation Accounts and Audit Reports**

1.7 In the course of examinaiton of accounts and Audit Reports, the Public Accounts Committee studied the relevant material on the various paragraphs contained in the Reports of the C&AG of India besides undertaking exmination of the four Appropriation Accounts of the Union Government for the year 2015-16, relating to Civil, Postal Services, Defence Services and Railways.

**(c) Visit for on-the-spot study**

1.8 The PAC (2017-18) undertook three on-the-spot study visits to have first hand information about the functioning of various Government establishments/ Departments/organizations. The Organizations/places visited by the Committee during the period are indicated at **Appendix-VII**.

**(d) Proceedings & Minutes**

1.9 The verbatim proceedings of the Sitzings containing evidence tendered by the witnesses before the Committee were kept on record. The Minutes of the sittings of the Committee were prepared and presented to the House along with the Reports concerned.

**V. Reports Finalised and Presented**

**(a) Original Reports**

1.10 The Committee finalized and presented 28 Reports in total (12 Original

Reports and 16 Action Taken Reports) to the House during the period under review:

Sl. No.	Report No.	Subject	Date of Presentation
1	2	3	4
1.	75th	Performance of Import and Export Trade Facilitation through Customs Ports	18.07.2017
2.	78th	Stressed Assets Stabilisation Fund	18.07.2017
3.	85th	Tribal Sub-Plan	18.12.2017
4.	87th	Maintenance of Bridges in Indian Railways	09.12.2018
5.	88th	Excesses Over Voted Grants and Charged Appropriations (2015-16)	09.12.2018
6.	89th	Non-Compliance by Department of Posts	09.12.2018
7.	90th	Performance of Special Economic Zones (SEZ)	28.03.2018
8.	92th	Pradhan Mantri Gram Sadak Yojana	28.03.2018
9.	93th	Management of Vacant Land in Indian Railways	28.03.2018
10.	94th	Working of Central Board of Film Certification (CBFC) and Academic Activities of Satyajit Ray Film and Television Institute, Kolkata for the period from 2010-11 to 2014-15	28.03.2018
11.	95th	Health and Family Welfare	28.03.2018
12.	96th	Management of Narcotics Substances	28.03.2018

**(b) Action Taken Reports**

1.11 The following 16 Action Taken Reports were also presented to the House:

Sl. No.	Report No.	Subject	Date of Presentation
1	2	3	4
1.	76th	Action Taken on Forty-third Report (Sixteenth Lok Sabha) on "Indira Awaas Yojana."	18.07.2017
2.	77th	Action Taken on Sixty-third Report (Sixteenth Lok Sabha) on "Administration of Prosecution and Penalties in Central Excise and Service Tax."	18.07.2017
3.	79th	Action taken on Ninety-first Report (Sixteenth Lok Sabha) on Adarsh Co-operative Housing Society, Mumbai	18.07.2017

1	2	3	4
4.	80th	Action Taken on Forty-first Report (Sixteenth Lok Sabha) on "Loss for Train Parting due to Failure of Centre Buffer Coupler (CBC) Components"	11.08.2018
5.	81st	Action taken on Forty-fourth Report (Sixteenth Lok Sabha) on "Extra Avoidable Expenditure by ANURAG"	11.08.2018
6.	82nd	Action taken on Forty-fifth Report (Sixteenth Lok Sabha) on "Performance of 100% Export Oriented Unit Scheme"	18.12.2017
7.	83rd	Action taken on Fifty-third Report (Sixteenth Lok Sabha) on "Land Management in Bharat Sanchar Nigam Limited"	18.12.2017
8.	84th	Action taken on Nineteenth Report (Sixteenth Lok Sabha) on "Excesses Over Voted Grants and Charged Appropriations (2012-13)"	18.12.2017
9.	86th	Action taken on Sixtieth Report (Sixteenth Lok Sabha) on "Performance Audit of Dual Freight Policy for Transportaton of Iron Ore Traffic in Indian Railways"	18.12.2017
10.	91st	Action Taken on Seventeenth Report (Sixteenth Lok Sabha) on "Ultra Mega Power Projects Under Special Purpose Vehicles"	28.03.2018
11.	97th	Action Taken on Seventy-fifth Report (Sixteenth Lok Sabha) on "Performance of Import and Export Trade Facilitation through Customs Ports"	28.03.2018
12.	98th	Action Taken on Sixty-second Report (Sixteenth Lok Sabha) on "Ratna and R-Series Hydrocarbon Fields"	28.03.2018
13.	99th	Action Taken on Sixty-ninth Report (Sixteenth Lok Sabha) on "Suburban Train Services in Indian Railways"	28.03.2018
14.	100th	Action Taken on Seventieth Report (Sixteenth Lok Sabha) on "Commercial Publicity in Indian Railways"	28.03.2018
15.	101st	Action Taken on Sixty-fourth Report (Sixteenth Lok Sabha) on "Shared Mobile Infrastructure Scheme"	28.03.2018
16.	102nd	Action Taken on Twenty-fifth Report (Sixteenth Lok Sabha) on "Disaster Preparedness in India"	28.03.2018

1.12 The following table indicates the analysis of action taken by Government on the Observations/Recommendations made by the Committee in their earlier Reports upon which the Action Taken Reports were presented during the year 2017-18:

Total No. of Recommendations	Total No. of recommendations accepted by Government	Total No. of recommendations which the Committee did not pursue in view of Government replies	Total No. of recommendations in respect of which replies of Government had not been accepted by Committee and require reiteration	Total No. of recommendations in respect of which final replies of Government are awaited
186	156 (83.87%)	08 (4.30%)	11 (5.91%)	11 (5.91%)

## VI. Secretariat

1.13 The Public Accounts Committee Branch Functions as the Secretariat of the Committee. An Additional Secretary, a Director, apart from three Deputy Secretaries and one Under Secretary supervised the functioning of the Branch. Additional Secretary remained overall incharge of the Committee Secretariat.

1.14 The Public Accounts Committee, on the basis of relative importance, selected various Audit Reports/Paragraphs for in-depth examination. The Committee also selected the following subjects *suo-moto* for examination during the year 2017-18:—

- (i) Scrutiny of Public Expenditure under Non-lapsable Central Pool of Resources in Ministry of DoNER;
- (ii) Indian Infrastructure Debt Funds Review of Monetary Policy;
- (iii) Border Area Development Programme;
- (iv) Modernisation of Railway Stations;
- (v) Bad Debts in Public Institutions;
- (vi) Review of Monetary Policy;
- (vii) PPP Projects

1.15 During the year 2017-18, Secretariat examined four Appropriation Accounts of the Union Government for the year 2015-16 and also, undertook an exhaustive study of the Audit Reports/Paragraphs and the Memoranda of Important Points as furnished by the Office of the Comptroller and Auditor General of India apart from going through other relevant materials such as Press clippings, Websites, Questions/Debates in Parliament, literature and publications on the subjects, etc. Based on the studies so conducted, the Secretariat framed questionnaires for eliciting further information from the Ministries/Departments concerned. After approval, these questionnaires were sent to the Ministries/Departments concerned

for obtaining replies. Based on the replies received, the lines for enquiries by the Committee during evidence were suggested to the Members of the Committee in the form of list of Points. The Verbatim proceedings of the evidence were subsequently studied by the Secretariat and post evidence questionnaires were sent to the Ministries/Departments concerned for elucidation and elaboration of points arising out of evidence.

1.16 The Secretariat undertook an in-depth study of all the materials relating to the subjects under examination including background notes, advance information, material from Parliamentary and verbatim proceedings, the replies to the questions raised subsequent to evidence and inputs gathered from the field visits. The material so gathered ran into approximately 55,000 pages. Thereafter, relevant points/issues were culled out of the material gathered and Reports were drafted and submitted to the Chairperson or the Convenors of the Sub-Committees for approval.

1.17 Consequent upon the presentation of the Reports, copies thereof were forwarded to the Ministries/Departments concerned with the request to furnish requisite number of Action Taken Notes/Replies on the Observations/Recommendations contained in the Reports. After the receipt of the Action Taken Notes/Replies, the Secretariat processed them and prepared Action Report and categorized the replies according to the prescribed pattern. The draft Action Taken Reports were thereafter submitted to the Chairperson for approval. After being approved and factually verified from the Office of C&AG, these Reports were circulated among the Members of the Committee for their consideration and adoption by the Committee during their Sitting held for the same. The Action Taken Reports so adopted were presented to both the Houses of Parliament and forwarded to the Ministries/Departments concerned for furnishing final Action Taken Notes/Replies on the Observations/Recommendations contained therein.

1.18 The Secretariat also followed up and initiated action to process remedial/corrective Action Taken Notes from the Ministries/Departments on all the Audit paras contained in the various C&AG Report pertaining to the Union Government referred to the Committee.

1.19 Besides, the Parliamentary Questions received from Question Branch and RTI applications received from Information Cell/Committee Coordination Branch were examined/scrutinized. Numerous representations addressed/endorsed to Chairperson, PAC were also processed by the Secretariat and followed to logical conclusion.

1.20 Thus, the Secretariat dealt with the study of all the relevant materials, preparation of Questionnaires/List of Points, drafting of Reports and their presentation, printing, circulation etc., besides performing other related and routine work of the Committee.

## CHAPTER II

### COMMITTEE ON ESTIMATES

#### **I. Election and Composition**

2.1 The Committee on Estimates (Sixteenth Lok Sabha) for the year 2017-18 was constituted on 01 May, 2017. The term of the Committee ended on 30 April, 2018.

2.2 The Committee consisting of 30 Members of Lok Sabha, was declared elected on 01 May, 2017. The Speaker appointed Dr. Murli Manohar Joshi, a Member of the Committee, as the Chairperson of the Committee on 01 May, 2017. The Composition of the Committee is given at Appendix-I.

#### **II. Subjects Selected for Examination**

2.3 The Committee on Estimates selected the following subjects for examination during the year 2017-18:—

1. Import of Uranium for Nuclear Plants [Department of Atomic Energy]
2. Subsidizing of Fertilizers [Ministry of Chemicals and Fertilizers (Department of Fertilizers)]
3. Mining Activities and Environment [Ministry of Environment, Forests & Climate Change/Ministry of Mines]
4. Modernisation of State Police Forces with special Reference to Scheme for Special Infrastructure in Left Wing Extremism Affected States [Ministry of Home Affairs (Department of Home)]
5. Management and Protection of Bird Sanctuaries and National Parks [Ministry of Environment, Forests & Climate Change]
6. PNG Network [Ministry of Petroleum and Natural Gas]
7. Preparedness of Armed Forces-Defence Production and Procurement [Ministry of Defence (Department of Defence Production)]
8. Education [Ministry of Human Resource Development]
9. Minority Affairs [Ministry of Minority Affairs]
10. Central Armed Police Forces [Ministry of Home Affairs (Department of Home)]
11. Pradhan Mantri Krishi Sinchai Yojana [Ministry of Water Resources, River Development and Ganga Rejuvenation]
12. Performance of the National Action Plan on Climate Change (NAPCC) [Ministry of Environment, Forests & Climate Change]



13. Enforcement Directorate and Recovery of Black Money [Ministry of Finance (Department of Revenue)]
14. Public Distribution System [Ministry of Food, Consumer Affairs & Public Distribution (Department of Food and Public Distribution)]
15. Swatantrata Sainik Samman Pension Scheme, 1980 [Ministry of Home Affairs (Department of States)]
16. Rainwater Harvesting [Ministry of Water Resources, River Development & Ganga Rejuvenation]
17. Deen Dayal Upadhyay Gram Jyoti Yojana [Ministry of Power]
18. All India Council for Technical Education [Ministry of Human Resource Development]
19. Budgetary Reforms [Ministry of Finance (Department of Economic Affairs)]
20. Archives-Museums [Ministry of Culture]
21. Botanical Survey of India and Botanical Gardens [Ministry of Environment, Forests & Climate Change]
22. Impact of Mega Projects on Ecology [Ministry of Environment, Forests & Climate Change]
23. Estimates and Functioning of National Highways [Ministry of Road Transport and Highways]
24. Review of Major and Medium Ports [Ministry of Shipping]
25. Estimates and Review of Tourism Ministry [Ministry of Tourism]
26. Rural Housing Fund [Ministry of Finance (Department of Financial Services)]
27. Debt Recovery Tribunals (DRTs) [Ministry of Finance (Department of Financial Services)]
28. Collection and Utilization of Various Kinds of Cess [Ministry of Finance (Department of Revenue)]
29. Formulation of Standards for Edible Oil [Ministry of Health and Family Welfare]
30. Upgradation of Indian Posts Offices [Ministry of Communications & IT (Department of Posts)]
31. Internal Security Challenges-Evaluation and Response Mechanism [Ministry of Home Affairs (Department of Internal Security)]
32. Estimates and Policy Aspects of the Ministry of Development of North Eastern Region [Ministry of Development of North Eastern Region]
33. Estimates and Policy Aspects of the Ministry of Food Processing Industries [Ministry of Food Processing Industries]

34. Estimates and Policy Aspects of the Development of Space [Department of Space]
35. Estimates and Policy Aspects of the Ministry of Earth Sciences [Ministry of Earth Sciences]
36. Amenities/Facilities at Public Places for Persons with Disabilities and Senior Citizens [Ministry of Social Justice and Empowerment]
37. Estimates and Performance Review of all India Services [Ministry of Personnel, Public Grievances & Pensions (Department of Personnel and Training)]
38. Need for Alternate Cropping Patterns in Drought Affected Areas in India [Ministry of Agriculture & Farmers Welfare (Department of Agriculture, Cooperation & Farmers Welfare and Department of Agricultural Research and Education)]
39. Measuring Growth, Employment and Incomes [Ministry of Finance (Department of Economic Affairs)]
40. Review of Imports, Exports and Balance of Payments [Ministry of Commerce and Industry]
41. Medical Education and Healthcare in the Country [Ministry of Health and Family Welfare]
42. Drought situation in the country [Ministry of Agriculture & Farmers Welfare]
43. Redevelopment Plan of Government Colonies [Ministry of Housing and Urban Affairs]
44. Expansion of Metro Rail Network in the country [Ministry of Housing and Urban Affairs]
45. Review of Subsidy Policy for Pilgrimage [Ministry of External Affairs]
46. Review of Functioning of CGHS [Ministry of Health and Family Welfare]
47. Evaluation of various Development Projects in Tribal Areas [Ministry of Tribal Affairs]

### **III. Review of Work Done**

#### **(a) Sitzings of the Committee**

2.4 During the term, 24 sittings of the Committee lasting for about 54 hours 25 minutes were held. A detailed statement showing the dates of sittings of the Committee on Estimates held during the period under review, the duration of the sittings, the number of Members present and the subjects discussed is given in **Appendix II**.

2.5 The statement showing the number of sittings of the Committee attended by each member is given in **Appendix III**.

**(b) Material furnished to the Committee**

2.6 The details of the material furnished by Ministries/Departments to the Committee on the subjects under examination are as follows:—

Sl. No.	Name of the Subject	Ministry	No. of typed/ printed page(s)
1	2	3	4
1.	Import of Uranium for Nuclear Plants	Department of Atomic Energy	15
2.	Subsidizing of Fertilizers	Ministry of Chemicals and Fertilizers	18
3.	Mining Activities and Environment	Ministry of Environment, Forests & Climate Change/ Ministry of Mines	16
4.	Modernisation of State Police Forces with special Reference to Scheme for Special Infrastructure in Left Wing Extremism Affected States	Ministry of Home Affairs	21
5.	Management and Protection of Bird Sanctuaries and National Parks	Ministry of Environment, Forests & Climate Change	38
6.	PNG Network	Ministry of Petroleum and Natural Gas	23
7.	Preparedness of Armed Forces —Defence Production and Procurement	Ministry of Defence	1974
8.	Education	Ministry of Human Resource Development	279
9.	Minority Affairs	Ministry of Minority Affairs	45
10.	Central Armed Policy Forces	Ministry of Home Affairs	238
11.	Pradhan Mantri Krishi Sinchai Yojana	Ministry of Water Resources, River Development and Ganga Rejuvenation	19
12.	Performance of the National Action Plan for Climate Change (NAPCC)	Ministry of Environment, Forests & Climate Change	2050
13.	Enforcement Directorate and Recovery of Black Money	Ministry of Finance	69

1	2	3	4
14.	Public Distribution System	Ministry of Food, Consumer Affairs & Public Distribution	15
15.	Swatantrata Sainik Samman Scheme, 1980	Ministry of Home Affairs	40
16.	Rainwater Harvesting	Ministry of Water Resources, River Development & Ganga Rejuvenation	24
17.	Deen Dayal Upadhyay Gram Jyoti Yojana	Ministry of Power	24
18.	All India Council for Technical Education	Ministry of Human Resource Development	30
19.	Budgetary Reforms	Ministry of Finance	25
20.	Archives-Museums	Ministry of Culture	19
21.	Botanical Survey of India and Botanical Gardens	Ministry of Environment, Forests & Climate Change	35
22.	Impact of Mega Projects on Ecology	Ministry of Environment, Forests & Climate Change	24
23.	Estimates and Functioning of National Highways	Ministry of Road Transport and Highways	15
24.	Review of Major and Medium Ports	Ministry of Shipping	30
25.	Estimates and Review of Tourism Ministry	Ministry of Tourism	47
26.	Rural Housing Fund	Ministry of Finance	16
27.	Debt Recovery Tribunals (DRTs)	Ministry of Finance	14
28.	Collection and Utilization of Various Kinds of Cess	Ministry of Human Resource Development	50
29.	Formulation of Standards for Edible Oil	Ministry of Health and Family Welfare	22
30.	Upgradation of Indian Post Offices	Ministry of Communications & IT	24
31.	Internal Security Challenges-Evaluation and Response Mechanism	Ministry of Home Affairs	150

1	2	3	4
32.	Estimates and Policy Aspects of the Ministry of Development of North Eastern Region	Ministry of Development of North Eastern Region	18
33.	Estimates and Policy Aspects of the Ministry of Food Processing Industries	Ministry of Food Processing Industries	19
34.	Estimates and Policy Aspects of the Department of Space	Department of Space	25
35.	Estimates and Policy Aspects of the Ministry of Earth Sciences	Ministry of Earth Sciences	24
36.	Amenities/Facilities at Public Places for Persons with Disabilities and Senior Citizens	Ministry of Social Justice and Empowerment	-
37.	Estimates and Performance Review of All India Services	Ministry of Personnel, Public Grievances & Pensions	112
38.	Need for Alternative Cropping Patterns in Drought Affected Areas in India	Ministry of Agriculture and Farmers Welfare	18
39.	Measuring Growth, Employment and Incomes	Ministry of Finance	875
40.	Review of Imports, Exports and Balance of Payments	Ministry of Commerce and Industry	18
41.	Medical Education and Healthcare in India	Ministry of Health and Family Welfare	1247
42.	Drought Situation in the country	Ministry of Agriculture and Farmers Welfare	28
43.	Redevelopment Plan of Government Colonies	Ministry of Housing and Urban Affairs	21
43.	Expansion of Metro Rail Network in the country	Ministry of Housing and Urban Affairs	17
45.	Review of Subsidy Policy for Pilgrimage	Ministry of External Affairs	19
46.	Review of Functioning of CGHS	Ministry of Health and Family Welfare	17
47.	Evaluation of various Development Projects in Tribal Areas	Ministry of Tribal Affairs	15

(Background material was not received on 1 subject)

**(c) On-the-spot Study Visits**

2.7 One Study Visit to Hyderabad, Mumbai and Jodhpur from 6 to 9 June, 2017 took place.

**(d) Proceedings**

2.8 A Verbatim record of proceedings of the sittings of Committee on Estimates at which witnesses were examined was maintained in the Secretariat. The minutes of sittings of the Committee relevant to the Reports were prepared and presented to the House alongwith the Reports. During the year 2017-18, besides one sitting held to select subjects for examination during 2017-18, the Committee on Estimates held 15 sittings for oral evidence of representatives of various Ministries/ Departments, three sittings for hearing of experts/non-official witnesses and four sittings for consideration and adoption of draft Reports of the Committee and one sitting to discuss the future programme of the Committee.

**IV. Reports Presented****(e) Original Reports**

2.9 During 2016-17, the Committee on Estimates presented the following original Reports to the House:—

Sl. No.	Report No.	Subject	Date of Presentation
1	2	3	4
1.	23	'Medical Education and Health Care in the Country' pertaining to Ministry of Health and Family Welfare (Department of Health and Family Welfare)	21.12.2017
2.	26	'Estimates and Performance Review of All India Servies' pertaining to the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training)	21.12.2017
3.	28	'Central Armed Police Forces and Internal Security Challenges—Evaluation and Response Mechanism' pertaining to the Ministry of Home Affairs.	19.03.2018

**(f) Action Taken Reports**

2.10 The following Action Taken Reports were presented to the House during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1	2	3	4
1.	24	Action taken by the Government on the recommendations contained in Fifteenth Report (16th Lok Sabha) of the Committee on Estimates on the subject 'Ganga Rejuvenation' pertaining to Ministry of Water Resources, River Development and Ganga Rejuvenation	21.12.2017
2.	25	Action taken by the Government on the recommendations contained in Eighteenth Report (Sixteenth Lok Sabha) of the Committee on Estimates on the subject 'Panchayati Raj' pertaining to the Ministry of Panchayati Raj	21.12.2017
3.	27	Action taken by the Government on the recommendations contained in the Twentieth Report (Sixteenth Lok Sabha) of the Committee on Estimates on the subject Ex-Servicemen Contributory Health Scheme pertaining to the Ministry of Defence (Dept. of Ex-Servicemen Welfare)	19.03.2018

**V. Secretariat**

2.11 The Estimates Committee Branch constitutes the Secretariat of the Committee. A Director, an Additional Director, two Under Secretaries and one Committee Officer remained in-charge of the Branch with a Joint Secretary and an Additional Secretary as overall in-charge.

2.12 During the year 2017-18, material received from the Ministries/ Departments/various organisations and individuals were studied, points called out and questions prepared for the use of the Committee.

2.13 The work relating to drafting of reports, consideration and adoption, presentation, printing, distribution and circulation alongwith preparation and presentation of Minutes relating to Reports was attended to by the Secretariat. Scrutiny of Action Taken Replies received from the Ministries/Departments on the recommendations contained in the earlier reports and preparation of action taken reports thereon was also done by it. The Secretariat also dealt with the work

relating to preparation of Memoranda for consideration of Committee on Estimates and settlement of tour bills received from host organisations of previous study tours.

2.14 The Secretariat also studied Annual Reports, Parliamentary Debates, answers to Parliamentary Questions, Budget Estimates, Documents, Books, Journals, Newspapers, etc. relevant to the subjects under examination.



## CHAPTER III

### COMMITTEE ON PUBLIC UNDERTAKINGS

#### **I. Election and Composition**

3.1 The Committee on Public Undertakings for the term 2017-18 beginning on 1 May 2017 and ending on 30 April 2018 was constituted *vide* Lok Sabha Bulletin Part-II, No. 5298 dated 1 May, 2017.

3.2 The Speaker appointed Shri Shanta Kumar, a member of the Committee, as Chairperson of the Committee.

3.3 The composition of the Committee is given at Appendix-I.

#### **II. Subjects selected for Examination**

3.4 At their Sitting held on 15 May, 2017, the Committee selected the following Undertakings/Subjects for examination during the year 2017-2018:—

##### **(A) Subjects for Comprehensive Examination**

1. Bharat Broadband Network Limited
2. National Highways Authority of India
3. Air India Limited
4. Airports Authority of India
5. Industrial Finance Corporation of India Ltd. (IFCI)
6. Export Credit Guarantee Corporation of India (E.C.G.C.)
7. National Small Industries Corporation Ltd. (NSIC)
8. National Film Development Corporation Limited
9. National Minorities Development and Finance Corporation
10. National Buildings Construction Corporation (India) Limited
11. Bharat Sanchar Nigam Limited (BSNL) including Chapter V of Audit Report No. 29 of 2016, Union Government (Communications and IT) for the year ended March, 2015

##### **(B) Subjects for Horizontal Study**

12. Corporate Governance in CPSUs
13. Review of loss-making CPSUs
14. Green Initiatives taken by PSUs/Role of CPSUs in safeguarding environment in India.

15. Defence PSUs in the shipbuilding sector (*viz.* Goa Shipyard Ltd., Hindustan Shipyard Ltd. and Garden Reach Shipbuilders and Engineers Ltd.)
16. Role and performance of pharmaceutical CPSUs with special reference to generic medicines.
17. Action taken/compliance on the audit Reports from the year 2010 to 2015.

**(C) Subjects based on Audit Paras contained in C&AG Reports**

18. Capacity utilization, Electricity Generation, Sale and collection of revenue including disaster management by Hydro Power CPSEs (NHPC Limited, SJVN Limited, THDC India Limited and NHDC Limited) [Based on C&AG Performance Audit Report No. 41 of 2015]
19. Financing of Renewable Energy Projects by Indian Renewable Energy Development Agency Limited (Based on Performance Audit Report No. 12 of 2015)
20. Fuel Management of Coal based Power Stations of NTPC Ltd. (Based on Performance Audit Report No. 35 of 2016)
21. Crude Oil Production Measurement and Reporting System in ONGC [Based on Compliance Audit Report No. 21 of 2016; (Union Government Commercial)]

**III. Review of work done**

**(A) Sittings of the Committee**

3.5 During the period under review, the Committee held 20 Sittings lasting 28 hours 49 minutes.

3.6 A statement showing the details of the dates and duration of Sittings of the Committee held during the period under review, the number of members present and subjects discussed is given in Appendix-II. Another statement showing the number of Sittings attended by each member of the Committee is given in Appendix-III

**(B) Material furnished by Ministries/Undertakings**

3.7 The material furnished by Ministries/Public Undertakings and the Audit Reports (Commercial) and Memoranda on Important Points furnished by Comptroller & Auditor General of India relevant to the subjects selected for examination ran into approximately 10000 pages.

**(C) On-the-Spot Study Visit**

3.8 The Committee did not undertake any Study Visit to examine various Public Sector Undertakings.

**(D) Proceedings**

3.9 Whenever evidence/briefing was taken a verbatim record of the proceedings of the Committee was maintained. During the period, verbatim record of proceedings of 14 oral evidences/briefings was kept.

#### IV. Reports finalized and presented

##### (A) Original Reports

3.10 The Committee finalized and presented the following Original Reports during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1.	19	National Highways Authority of India (NHAI)	02.08.2017
2.	22	Financing of Renewable Energy projects by Indian Renewable Energy Development Agency Limited (Based on Performance Audit Report No. 12 of 2015)	08.02.2018

##### (B) Action Taken Reports

3.11 The Committee also finalized and presented the following Reports on the action taken by the Government on the Observations/Recommendations contained in their Original Reports during the period under review:—

Sl. No.	Report No.	Subject	Date of Presentation
1.	20	Action taken by the Government on the Observations/Recommendations contained in the Eleventh Report of the Committee on Public Undertakings (16th Lok Sabha) on Planning and Implementation of Transmission projects by Power Grid Corporation of India Limited and Grid Management by Power System Operation Corporation Limited [Based on C&AG Performance Audit Report No. 18 of 2014]	19.12.2017
2.	21	Action taken by the Government on the Observations/Recommendations contained in the Fifteenth Report (16th Lok Sabha) of Committee on Public Undertakings (2017-18) on 'Indian Railways Catering and Tourism Corporation (IRCTC)'	19.12.2017

3.12 The following table indicates the analysis of action taken by Government on the Recommendations made by the Committee in the earlier Reports in respect of which Action Taken Reports were presented during the year 2017-2018:—

Total number of recommendations	Total number of Recommendations that have been accepted by the Government	Total number of Recommendations which the Committee do not desire to pursue in view of Government's replies	Total number of Recommendations in respect of which replies of the Government have not been accepted by the Committee	Total number of Recommendations in respect of which final replies of Government are still awaited
24	15	01	04	04

#### V. Secretariat

3.13 The Public Undertakings Branch constitutes the Secretariat of the Committee. During the relevant period, a Director remained in-charge of the Committee Secretariat with a Joint Secretary/Additional Secretary as overall incharge. A Deputy Secretary supervised the Secretariat Branch.

3.14 Material received from various Ministries/Undertakings concerned was studied. Memoranda and questionnaires/List of Points for eliciting information on various subjects for consideration by the Committee in connection with examination of Ministries and Undertakings concerned were prepared. The Secretariat also studied published material like Public Enterprises Surveys, Parliamentary Debates, various Annual and other reports, books, newspapers, journals, material on internet etc. which were relevant to the subjects taken up for examination. The Parliamentary Questions relating to the Central PSUs were also scrutinized. RTI related matters received from Information Cell/Committee Coordination Branch were also attended to. The Secretariat also dealt with the processing of expenditure bills pertaining to Study Visits of the Committee submitted by the host organizations for reimbursement.

## APPENDIX I

(Vide Para No. 1.2)

### COMPOSITION OF THE PUBLIC ACCOUNTS COMMITTEE (2017-18)

Shri Mallikarjun Kharge — *Chairperson*

#### MEMBERS

##### *Lok Sabha*

2. Shri Sudip Bandyopadhyay
3. Shri Subhash Chandra Baheria
4. Shri Prem Singh Chandumajra
5. Shri Nishikant Dubey
6. Shri Gajanan Chandrakant Kirtikar
7. Shri Bhartruhari Mahtab
8. Smt. Riti Pathak
9. Shri Neiphui Rio<sup>1</sup>
10. Shri Abhishek Singh
11. Prof. Ram Shanker
12. Dr. Kirit Somaiya
13. Shri Anurag Singh Thakur
14. Shri Shivkumar C. Udasi
15. Dr. P. Venugopal

##### *Rajya Sabha*

16. Shri Naresh Agarwal
17. Shri Satyavrat Chaturvedi
18. Shri Bhubaneswar Kalita
19. Shri Mohd. Ali Khan<sup>2</sup>
20. Shri Sukhendu Sekhar Roy<sup>3</sup>
21. Shri Ajay Sancheti
22. Shri Bhupender Yadav

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1 Ceased to be a Member of Committee consequent upon acceptance of his resignation from Lok Sabha w.e.f. 22 February, 2018.

2 Elected w.e.f. 29 December, 2017 *in lieu* of vacancy caused due to retirement of Shri Shantaram Naik.

3 Ceased to be a Member of Committee consequent upon his retirement from Rajya Sabha on 18 August, 2017 and re-elected w.e.f. 29 December, 2017.

## APPENDIX II

(Vide Para No. 1.4)

### SUBJECTS SELECTED BY THE PUBLIC ACCOUNTS COMMITTEE FOR EXAMINATION DURING 2017-18

#### Category I

(carried forward from the predecessor Committee)

Sl. No.	Name of the Subject	Ministry/ Department	Being Considered by Main Committee or a Sub-Committee	Remarks
1	2	3	4	5
1.	"Acquisition and Development of Land by the DDA" based on Chapter V of C&AG Report No. 17 of 2011-12	URBAN DEVELOPMENT	Main Committee	
2	"Management of Defence offsets" based on Para 2.1 of C&AG Report No. 17 of 2012-13	DEFENCE	Main Committee	
3.	"Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)" based on C&AG Report No. 6 of 2013	RURAL DEVELOPMENT	Sub Committee	
4.	"Acquisition of Helicopters for VVIPs" based on C&AG Report No. 10 of 2013	DEFENCE	Main Committee	
5.	"Compliance Audit of Performance of Ordnance Equipment Group of Factories" based on C&AG Report No. 24 of 2013.	DEFENCE	Main Committee	

1	2	3	4	5
6.	"Performance Audit of Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY)" based on C&AG Report No. 27 of 2013.	POWER	Main Committee	
7.	"Performance Audit of Administration of Penalty of Prosecution" based on C&AG Report No. 28 of 2013.	FINANCE	Sub Committee	
8.	"Improper management of Defence land" based on Para 2.1 of C&AG Report No. 30 of 2013.	DEFENCE	Sub Committee	
9.	"Absence of effective controls resulting in non recovery of outstanding dues" based on Para 2.5 of C&AG Report No. 30 of 2013.	DEFENCE	Sub Committee	
10.	"Extra expenditure on account of provision of unauthorized strengthening measures in buildings" based on Para 3.5 of C&AG Report No. 30 of 2013.	DEFENCE	Sub Committee	
11.	"Undue benefit to a foreign supplier by allowing Exchange Rate Variation" based on Para No. 6.3 of C&AG Report No. 30 of 2013.	DEFENCE	Sub Committee	
12.	"Undue benefit to a foreign firm by diluting the conditions in the Tender Enquiry and Contract" based on Para 6.4 of C&AG Report No. 30 of 2013.	DEFENCE	Sub Committee	

1	2	3	4	5
13.	"Performance Audit of Planning and Management of Refits of Indian Naval Ships" based on C&AG Report No. 31 of 2013.	DEFENCE	Main Committee	
14.	"Public private Partnership Projects in Indian Railways" based on C&AG Report No. 3 of 2014.	RAILWAYS	Main Committee	
15.	"Avialability of airfield infrastructure/runways in Indian Air Force" based on Para 3.5 of C&AG Report No. 4 of 2014	DEFENCE	Sub Committee	
16.	"Stressed Assets Stabilisation Fund (SASF)" based on C&AG Report No. 5 of 2014	FINANCE	Main Committee	Department of Financial Services
17.	"Arrears of Tax" based on Para 1.35 of C&AG Report No. 8 of 2014	FINANCE	Main Committee	Department of Revenue
18.	"Management of Narcotic Substances" based on Chapter-VI of C&AG Report No. 12 of 2014.	FINANCE	Sub Committee	Department of Revenue
19.	"Pricing Mechanism of Major Petroleum Products in Central Public Sector Oil Marketing Companies "based on C&AG Report No. 14 of 2014.	PETROLEUM AND NATURAL GAS	Main Committee	
20.	"Accounting of Projects in Indian Railways" based on Chapter 3 of C&AG Report No. 19 of 2014.	RAILWAYS	Sub Committee	
21.	"Performance of Special Economic Zones (SEZs)" based on C&AG Report No. 21 of 2014.	FINANCE	Main Committee	CBEC



1	2	3	4	5
22.	"Performance of Weighbridges in Indian Railways" based on Para 2.1 of C&AG Report No. 26 of 2014.	RAILWAYS	Main Committee	
23.	"Non-establishment of model facilities for management of Municipal Solid Wastes" based on Para 6.4 of C&AG Report No. 27 of 2014.	ENVIRONMENT, FOREST ANDCLIMATE CHANGE	Main Committee	
24.	"Management of Goods trains in Indian Railways" based on C&AG Report No. 31 of 2014.	RAILWAYS	Sub Committee	
25.	"Procurement of trainer aircraft" based on Para 2.1 of C&AG Report No. 34 of 2014.	DEFENCE	Sub Committee	
26.	"Procurement of Air Combat Maneuvering Instrumentation System" based on Para 2.3 of C&AG Report No. 34 of 2014.	DEFENCE	Sub Committee	
27.	"Unfruitful investment in procurement of Torpedo" based on Para 2.4 of C&AG Report No. 34 of 2014.	DEFENCE	Sub Committee	
28.	"Inordinate delay in indigenisation of TATRA vehicles" based on Para 2.1 of C&AG Report No. 35 of 2014.	DEFENCE	Sub Committee	
29.	"Inventory Management in Ordnance Factories" based on Para 8.2 of C&AG Report No. 35 of 2014.	DEFENCE	Main Committee	
30.	"Corporation Tax" based on Chapter III of C&AG Report No. 3 of 2015.	FINANCE	Sub Committee	Department of Revenue— Direct Taxes

1	2	3	4	5
31.	"Service Tax liability in Insurance sector" based on Chapter II of C&AG Report No. 4 of 2015.	FINANCE	Sub Committee	Department of Revenue— Service Tax
32.	"Service Tax liability in Port sector" based on Chapter III of C&AG Report No. 4 of 2015.	FINANCE	Sub Committee	Department of Revenue— Service Tax
33.	"Performance Audit on Assessment of Assesseees in Pharmaceuticals Sector" based on C&AG Report No. 5 of 2015.	FINANCE	Sub Committee	Department of Revenue— Direct Taxes
34.	"Performance Audit on Supply and Infrastructure Development for Natural Gas" based on C&AG Report No. 6 of 2015.	PETROLEUM AND NATURAL GAS	Main Committee	
35.	"Incorrect Application of General Exemption Notifications" based on Chapter V of C&AG Report No. 8 of 2015.	FINANCE	Main Committee	Department of Revenue— Customs
36.	"Performance Audit of Rashtriya Krishi Vikas Yojana" based on C&AG Report No. 11 of 2015.	AGRICULTURE	Main Committee	
37.	"Performance Audit of Design, Development, Manufacture and Induction of Light Combat Aircraft" based on C&AG Report No. 17 of 2015.	DEFENCE	Main Committee	Air Force
38.	"Performance Audit on Ammunition Management in Army" based on C&AG Report No. 19 of 2015.	DEFENCE	Main Committee	
39.	"Lack of due diligence in auction of spectrum for Broadband Wireless Access (BWA) Services" based on Para 2.8 of C&AG Report No. 20 of 2015.	COMMUNICATIONS AND INFORMATION TECHNOLOGY	Main Committee	Department of Tele- communications
40.	"Unfruitful expenditure incurred by Sangeet Natak Akademy" based on Para 4.1 of C&AG Report No. 18 of 2015.	CULTURE	Main Committee	

1	2	3	4	5
41.	"Poor planning leading to non-fulfillment of scheme objectives" based on Para 8.1 of C&AG Report No. 18 of 2015.	HOME AFFAIRS	Main Committee	
42.	"Maintenance of Bridges in Indian Railways" based on Chapter 1 of C&AG Report No. 24 of 2015 (Vol-II).	RAILWAYS	Main Committee	
43.	"Management of vacant land in Indian Railways" based on Chapter 4 of C&AG Report No. 24 of 2015 (Vol.-II).	RAILWAYS	Main Committee	
44.	"Non registration of assesseees" based on Para 2.2 of C&AG Report No. 26 of 2015.	FINANCE	Sub Committee	
45.	"Service Tax not paid" based on Para 3.1 of C&AG Report No. 26 of 2015.	FINANCE	Sub Committee	
46.	"Performance Audit on Levy and Collection of Service Tax on Works Contract Union Government, Department of Revenue—Indirect Taxes, Service Tax" based on C&AG Report No. 26 of 2015.	FINANCE	Main Committee	
47.	"Land Management in Major Ports" based on C&AG Report No. 27 of 2015.	SHIPPING	Main Committee	
48.	"Performance Audit of Total Sanitation Campaign/Nirmal Bharat Abhiyan" based on C&AG Report No. 28 of 2015.	DRINKING WATER AND SANITATION	Sub Committee	
49.	"Fire Accidents in Passenger Coaches in Indian Railways" based on Chapter I of C&AG Report No. 29 of 2015.	RAILWAYS	Main Committee	
50.	"Implementation of Drugs and Pharmaceutical Research	SCIENCE AND TECHNOLOGY	Main Committee	

1	2	3	4	5
	Programme" based on Para 3.1 of C&AG Report No. 30 of 2015.			
51.	"Performance Audit of Tribal Sub-Plan" based on C&AG Report No. 33 of 2015.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Health & Family Welfare and AYUSH
52.	"Performance Audit of Renewable Energy Sector in India" based on C&AG Report No. 34 of 2015.	NEW AND RENEWABLE ENERGY	Main Committee	
53.	"Performance Audit of Construction Activities in Central Armed Forces" based on C&AG Report No. 35 of 2015.	HOME AFFAIRS	Main Committee	
54.	"Medium Refit cum Upgradation of INS Sindhukirti" based on Para 2.1 of C&AG Report No. 37 of 2015.	DEFENCE	Main Committee	
55.	"Working of the Cantonment Boards (CBs)" based on Para 2.1 of C&AG Report No. 44 of 2015.	DEFENCE	Main Committee	
56.	"Non-availability of Specialised Parachutes" based on Para 2.2 of C&AG Report No. 44 of 2015.	DEFENCE	Main Committee	
57.	"Functioning of Army Aviation Corps" based on Para 3.1 of C&AG Report No. 44 of 2015.	DEFENCE	Main Committee	
58.	"Performance audit on Production of Weapon Manufacturing Factories" based on Para 7.2 of C&AG Report No. 44 of 2015.	DEFENCE	Main Committee	
59.	"Compliance Audit Report on National Skill Dev. Fund and National Skill Dev. Corpn.— Ministry of Skill	FINANCE	Main Committee	Skill Development and Entrepreneurship

1	2	3	4	5
	Development and Entrepreneurship (MSDE)" based on C&AG Report No. 45 of 2015.			
60.	"Working of Automation of Central Excise & Service Tax" based on C&AG Report No. 46 of 2015.	FINANCE	Sub Committee	
61.	"Status of Ongoing Projects in Indian Railways" based on Chapter 1 of C&AG Report No. 48 of 2015.	RAILWAYS	Main Committee	
62.	"Performance Audit of Public Private Partnership Projects in Major Ports" based on C&AG Report No. 49 of 2015.	SHIPPING	Main Committee	
63.	"Performance Audit Report on Implementation of Ex-servicemen Contributory Health Scheme-Defence—Army" based on C&AG Report No. 51 of 2015.	DEFENCE	Main Committee	
64.	"Performance Audit Report on Technology Upgradation Fund Scheme (TUFS)" based on C&AG Report No. 52 of 2015.	TEXTILES	Main Committee	
65.	"Railways Finances" based on Chapter 3 of C&AG Report No. 53 of 2015.	RAILWAYS	Main Committee	
66.	"Preparedness for Implementation of National Food Security Act, 2013" based on C&AG Report No. 54 of 2015.	CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION	Sub Committee	
67.	"Compliance Audit Report on Communication and IT Sector" based on Para 2.1 of C&AG Report No. 55 of 2015.	COMMUNICATIONS AND INFORMATION TECHNOLOGY	Main Committee	

1	2	3	4	5
68.	"Sharing of Revenue by Private Telecom Service Providers during the year 2006-07 to 2009-10" based on C&AG Report No. 4 of 2016.	COMMUNICATIONS AND INFORMATION TECHNOLOGY	Main Committee	
69.	"Performance Audit on Natural or cultured pearls, precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coins (Chapter 71 of CTH)" based on C&AG Report No. 6 of 2016.	FINANCE	Sub Committee	Department of Revenue
70.	"Performance Audit on Implementation of Passport Seva Project" based on C&AG Report No. 7 of 2016.	EXTERNAL AFFAIRS	Main Committee	
71.	"Mahatma Gandhi National Rural Employment Guarantee Audit of Scheme Rules, 2011 (Social Audit Rules)" based on C&AG Report No. 8 of 2016.	RURAL DEVELOPMENT	Sub Committee	
72.	"Absence of provision to reverse credit of service tax paid on input services used for inputs removed as such" based on Para 2.2 of C&AG Report No. 10 of 2016.	FINANCE	Main Committee	
73.	"Lacunae in provision allowing credit on input services" based on Para 2.3 of C&AG Report No. 10 of 2016.	FINANCE	Main Committee	Department of Revenue
74.	"Absence of provision for credit reversal for obsolete goods" based	FINANCE	Main Committee	Department of Revenue

1	2	3	4	5
	on Para 2.4 of C&AG Report No. 10 of 2016.			
75.	"Efficiency of department in ensuring compliance" based on Chapter 4 of C&AG Report No. 10 of 2016.	FINANCE	Main Committee	Department of Revenue
76.	"Blocking of Funds" based on Para 2.1 of C&AG Report No. 11 of 2016.	AGRICULTURE AND FARMERS WELFARE	Main Committee	
77.	"Non-achievement of Stated objectives" based on Para 2.2 of C&AG Report No. 11 of 2016.	AGRICULTURE AND FARMERS WELFARE	Main Committee	
78.	"Unfruitful expenditure" based on Para 3.1 of C&AG Report No. 11 of 2016.	CIVIL AVIATION	Main Committee	
79.	"Avoidable expenditure of energy charges" based on Para 4.1 of C&AG Report No. 11 of 2016.	COAL	Main Committee	
80.	"Failure to utilise vacant office space and residential complex in Hyderabad which was lying idle for more than eight years" based on Para 4.2 of C&AG Report No. 11 of 2016.	COAL	Main Committee	
81.	"Avoidable expenditure due to non-collection of service tax" based on Para 5.1 of C&AG Report No. 11 of 2016.	COMMERCE AND INDUSTRY	Main Committee	
82.	"Delay and indecision of Ministry resulted in over five-fold escalation in construction cost of National Museum Institute Building"	CULTURE	Main Committee	

1	2	3	4	5
	based on Para 6.1 of C&AG Report No. 11 of 2016.			
83.	"Unfruitful expenditure on renovation of K o o t h a m b a l a m " based on Para 6.2 of C&AG Report No. 11 of 2016.	CULTURE	Main Committee	
84.	"Idle investment and avoidable payment of rent" based on Para 6.3 of C&AG Report No. 11 of 2016.	CULTURE	Main Committee	
85.	"Less collection of revenue due to incorrect adoption of exchange rate on fees/ penalties charged towards renunciation of citizenship and misuse of passports" based on Para 7.1 of C&AG Report No. 11 of 2016.	EXTERNAL AFFAIRS	Main Committee	
86.	"Undue benefit to the Service Provider" based on Para 7.2 of C&AG Report No. 11 of 2016.	EXTERNAL AFFAIRS	Main Committee	
87.	"Award of work to a dubious firm" based on Para 7.3 of C&AG Report No. 11 of 2016.	EXTERNAL AFFAIRS	Main Committee	
88.	"Loss of revenue due to non-revision of Fee for Passport and related services" based on Para 7.4 of C&AG Report No. 11 of 2016.	EXTERNAL AFFAIRS	Main Committee	
89.	"Non-payment of Service Tax" based on Para 7.5 of C&AG Report No. 11 of 2016.	EXTERNAL AFFAIRS	Main Committee	
90.	"Dr. Ram Manohar Lohia Hospital Blocking of funds and non-utilisation of	HEALTH AND FAMILY WELFARE	Main Committee	



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	equipment" based on Para 8.1 of C&AG Report No. 11 of 2016.			
91.	"Excess Payment of Service Charges" based on Para 8.2 of C&AG Report No. 11 of 2016.	HEALTH AND FAMILY WELFARE	Main Committee	
92.	"Excess Payment of stipend" based on Para 8.3 of C&AG Report No. 11 of 2016.	HEALTH AND FAMILY WELFARE	Main Committee	
93.	"Non-recovery of refund of irregular payment of Service Tax" based on Para 8.4 of C&AG Report No. 11 of 2016.	HEALTH AND FAMILY WELFARE	Main Committee	
94.	"Over payment of Transport Allowance" based on Para 8.5 of C&AG Report No. 11 of 2016.	HEALTH AND FAMILY WELFARE	Main Committee	
95.	"Poor planning led to unfruitful expenditure" based on Para 9.1 of C&AG Report No. 11 of 2016.	HOME AFFAIRS	Main Committee	
96.	"Unfruitful expenditure" based on Para 9.2 of C&AG Report No. 11 of 2016.	HOME AFFAIRS	Main Committee	
97.	"Non-levy of liquidated damages" based on Para 9.3 of C&AG Report No. 11 of 2016.	HOME AFFAIRS	Main Committee	
98.	"Loss of Rs. 5.97 crore due to damage to hostel blocks" based on Para 10.1 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Sub Committee	Department of Higher Education
99.	"Loss of interest" based on Para 10.2 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Higher Education

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100.	"Unfruitful expenditure" based on Para 10.3 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Higher Education
101.	"Irregular reimbursement" based on Para 10.4 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Higher Education
102.	"Blocking of funds" based on Para 10.5 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Education & Literacy
103.	"Infructuous expenditure" based on Para 10.6 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Education & Literacy
104.	"Avoidable Expenditure in construction of 1st and 2nd floor on design centre" based on Para 10.7 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Education & Literacy
105.	"Non-recovery of Labour Welfare Cess" based on Para 10.8 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Higher Education
106.	"Publication Activities of Granthana Vibhaga, Visva-Bharati, Kolkata" for the period from 2012-13 to 2014-15" based on Para 10.9 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Higher Education
107.	"Overpayment of 32.87 lakh to outsourcing agency and partial recovery at the instance of audit" based on Para 10.10 of C&AG Report No. 11 of 2016.	HUMAN RESOURCE DEVELOPMENT	Main Committee	Department of Higher Education
108.	"Working of Central Board of Film	INFORMATION AND BROADCASTING	Main Committee	

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	Certification" based on Para 11.1 of C&AG Report No. 11 of 2016			
109.	"Academic activities of Satyajit Ray Film and Television Institute, Kolkata for the period from 2010-11 to 2014-15" based on Para 11.2 of C&AG Report No. 11 of 2016.	INFORMATION AND BROADCASTING	Main Committee	
110.	"Inadequate follow-up of loans in Khadi and Village Industries Commission, Mumbai" based on Para 12.1 of C&AG Report No. 11 of 2016.	MICRO, SMALL AND MEDIUM ENTERPRISES	Main Committee	
111.	"Implementation of SFURTI by KVIC" based on Para 12.2 of C&AG Report No. 11 of 2016.	MICRO, SMALL AND MEDIUM ENTERPRISES	Main Committee	
112.	"Avoidable expenditure on Annual Maintenance Contract" based on Para 13.1 of C&AG Report No. 11 of 2016.	NITI AAYOG	Main Committee	
113.	"Irregular release of advertisements leading to loss on advertisement campaign" based on Para 13.2 of C&AG Report No. 11 of 2016.	NITI AAYOG	Main Committee	
114.	"Follow up audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Year 2012-13 and 2013-14" based on Para 14.1 of C&AG Report No. 11 of 2016.	PETROLEUM AND NATURAL GAS	Sub Committee	

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115.	"Injudicious expenditure on outlived tug" based on Para 15.1 of C&AG Report No. 11 of 2016.	SHIPPING	Main Committee	
116.	"Unfruitful & avoidable expenditure due to inordinate delay in taking up construction of Regional Centre building in Kharghar, Navi Mumbai" based on Para 16.1 of C&AG Report No. 11 of 2016.	SOCIAL JUSTICE AND EMPOWERMENT	Main Committee	
117.	"Undue benefit to a private party" based on Para 17.1 of C&AG Report No. 11 of 2016.	TEXTILES	Main Committee	
118.	"Unrealised VAT refund" based on Para 18.1 of C&AG Report No. 11 of 2016.	TOURISM	Main Committee	
119.	"Functioning of Directorate of Estates" based on Para 19.1 of C&AG Report No. 11 of 2016.	URBAN DEVELOPMENT	Main Committee	
120.	"Unfruitful expenditure of Rs. 1.40 crore due to encroachment of land" based on Para 20.1 of C&AG Report No. 11 of 2016.	WOMEN AND CHILD DEVELOPMENT	Main Committee	
121.	"Avoidable payment of Customs Duty" based on Para 21.1 of C&AG Report No. 11 of 2016.	YOUTH AFFAIRS AND SPORTS	Main Committee	
122.	"Blocking of funds" based on Para 22.1 of C&AG Report No. 11 of 2016.	HOME AFFAIRS	Main Committee	Consumer Affairs, Food & Public Distribution
123.	"Fraudulent reimbursement of Leave Travel Concession claims"	HOME AFFAIRS	Main Committee	Consumer Affairs, Food & Public Distribution

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	based on Para 22.2 of C&AG Report No. 11 of 2016.			
124.	"Non-establishment of desalination plants and wasteful expenditure" based on Para 6.1 of C&AG Report No. 12 of 2016.	EARTH SCIENCES	Main Committee	
125.	"Upgradation of passenger amenities at stations including modernisation of stations in Indian Railways" based on Para 2.1 of C&AG Report No. 13 of 2016.	RAILWAYS	Main Committee	
126.	"Public Debt Management" based on C&AG Report No. 16 of 2016.	FINANCE	Main Committee	Department of Economic Affairs
127.	Performance Audit on Construction of Indigenous Aircraft Carrier" based on Chapter II of C&AG Report No. 17 of 2016.	DEFENCE	Main Committee	
128.	"Audit of Air HQ Communication squadron (AHCS)" based on Chapter II of C&AG Report No. 18 of 2016.	DEFENCE	Main Committee	
129.	"Refurbishment of 'X' System" based on Para 3.3 of C&AG Report No. 18 of 2016.	DEFENCE	Main Committee	
130.	"Functioning of Director General Resettlement" based on Para 2.1 of C&AG Report No. 19 of 2016.	DEFENCE	Main Committee	
131.	"Supply Chain Management of Ration in Indian	DEFENCE	Main Committee	

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	Army-Follow up Audit" based on Para 2.2 of C&AG Report No. 19 of 2016.			
132.	"Procurement of Environmental Control Units found incompatible during exploitation" based on Para 2.3 of C&AG Report No. 19 of 2016.	DEFENCE	Main Committee	
133.	"Avoidable procurement of a mobile Nitrogen Gas Generator Plant" based on Para 6.1 of C&AG Report No. 19 of 2016.	DEFENCE	Main Committee	DRDO
134.	"Infructuous procurement of material" based on Para 6.2 of C&AG Report No. 19 of 2016.	DEFENCE	Main Committee	DRDO
135.	"e-auction of coal mines" based on CAG Report No. 20 of 2016.	COAL	Main Committee	
136.	"Provisions to verify correctness of declarations" based on Para 2.1 of C&AG Report No. 22 of 2016.	FINANCE	Sub Committee	
137.	"Provisions regarding eligibility for the scheme" based on Para 2.2 of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue
138.	"Extension of benefits to declarants against whom inquiry, investigation or audit was initiated prior to 1 March 2013" based on Para 2.2.1 of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue

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139.	"Extension of benefits to declarants against whom SCNs were issued prior to October 2007" based on Para 2.2.2 of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue
140.	"Extension of benefits to declarants against whom inquiry, investigation or audit was initiated after 1 March 2013" based on Para 2.2.3 of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue
141.	"Lack of Database" based on Para 2.3.3. of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue
142.	"Check of eligibility criteria in terms of proviso to Section 106" based on Para 3.4 of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue
143.	"Monitoring of payment of first installment" based on Para 3.7 of C&AG Report No. 22 of 2016.	FINANCE	Main Committee	Department of Revenue
144.	"Filing of truthful declarations" based on Para 4.2 of C&AG Report No. 22 of 2016.	FINANCE	Sub Committee	Department of Revenue
145.	"Post VCES tax administration" based on Para 4.3 of C&AG Report No. 22 of 2016.	FINANCE	Sub Committee	Department of Revenue
146.	"Pradhan Mantri Gram Sadak Yojana" based on C&AG Report No. 23 of 2016.	RURAL DEVELOPMENT	Sub Committee	
147.	"Creation of tourist accommodations and other infrastructures at Andaman and	HOME AFFAIRS	Sub Committee	

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	Nicobar Islands" based on Para 2.1 of C&AG Report No. 24 of 2016.			
148.	"Working of Panchayati Raj Institutions (PRIs) in UT of Dadra and Nagar Haveli" based on Para 2.7 of C&AG Report No. 24 of 2016.	HOME AFFAIRS	Main Committee	
149.	"Implementation of PAHAL (DBTL) Scheme (Pratyaksh Hanstantrit Labh Yojana)" based on C&AG Report No. 25 of 2016.	PETROLEUM AND NATURAL GAS	Main Committee	
150.	"Administrative Functioning of Autonomous Bodies under Department of Science and Technology" based on C&AG Report No. 26 of 2016.	SCIENCE AND TECHNOLOGY	Main Committee	
151.	"Compliance of Fiscal Responsibility and Budget Management Act, 2003" based on C&AG Report No. 27 of 2016.	FINANCE	Main Committee	Department of Economic Affairs
152.	"Allowance of deduction to the assessee engaged in infrastructure development Revenue" based on Para Nos. 2.2, 2.3, 2.5, 2.6, 2.10 of C&AG Report No. 28 of 2016.	FINANCE	Main Committee	Department of Revenue
153.	"Management of vacant plots of land in Department of Posts" based on Para 3.2 of C&AG Report No. 29 of 2016.	COMMUNICATIONS AND INFORMATION TECHNOLOGY	Main Committee	Department of Posts



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154.	"Restructured Accelerated Power Development and Reforms Programme (R-APDRP)" based on C&AG Report No. 30 of 2016.	POWER	Main Committee	
155.	"Land Management in Delhi Development Authority" based on C&AG Report No. 31 of 2016.	URBAN DEVELOPMENT	Main Committee	
156.	"Management of Launch Services" based on C&AG Report No. 33 of 2016.	SPACE	Main Committee	
157.	"Grants/Appropriation with excess disbursements (2015-16)" based on Para 3.4 of C&AG Report No. 34 of 2016.	FINANCE	Main Committee	
158.	"Working of Army Base Workshops" based on C&AG Report No. 36 of 2016.	DEFENCE	Main Committee	
159.	"Working of Canteen Stores Department" based on C&AG Report No. 38 of 2016.	DEFENCE	Main Committee	
160.	"Environmental Clearance and Post Clearance Monitoring" based on C&AG Report No. 39 of 2016.	ENVIRONMENT, FORESTS AND CLIMATE CHANGE	Main Committee	
161.	"Turnaround Plan and Financial Restructuring Plan of Air India Limited" based on C&AG Report No. 40 of 2016.	CIVIL AVIATION	Main Committee	
162.	"Scrutiny of service tax Returns" based on Para 1.12 of C&AG Report No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)

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163.	"Internal Audit" based on Para 1.17 based on Para No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)
164.	"Revenue collection due to departmental efforts" based on Para 1.18 of C&AG Report No. 41 of 2016.	FINANCE	Main Committee	
165.	"Recovery of arrears: Non-Initiation/Delay in Recovery proceedings" based on Para 2.8.2 of C&AG Report No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)
166.	"Recovery of arrears: Non-filing of application for early hearing." based on Para 2.8.3 of C&AG Report No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)
167.	"Recovery of arrears: Non-transfer of cases to Recovery Cells" based on Para 2.8.5 of C&AG Report No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)
168.	"Non formulation of strategy by zonal TAR" based on Para 2.11.1 based on Para C&AG Report No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)
169.	"Inadequate scrutiny of returns" based on Para 5.4 of C&AG Report No. 41 of 2016.	FINANCE	Main Committee	Department of Revenue (Indirect Tax)
170.	"Performance Audit on Project Imports" based on C&AG Report No. 42 of 2016.	FINANCE	Main Committee	Department of Revenue
171.	"Excess utilization of Duty credit Scrips" based on Para 4.1 to 4.1.5 of C&AG Report No. 1 of 2017.	FINANCE	Main Committee	Department of Revenue (Customs)
172.	"Refund of additional duty of customs (SAD) on the basis of	FINANCE	Main Committee	Department of Revenue (Customs)

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	fabricated documents" based on Para 7.1 of C&AG Report No. 1 of 2017.			
173.	"Refund of additional duty of customs (SAD) on the basis of fabricated documents" based on Para 7.2 of C&AG Report No. 1 of 2017.	FINANCE	Main Committee	Department of Revenue (Customs)
174.	"Non-production of records" based on Para 2.6.2 of C&AG Report No. 2 of 2017.	FINANCE	Main Committee	Department of Revenue (Direct Taxes)
175.	"Fictitious sales and purchases by shell Companies/Hawala Operators" based on Chapter 5 of C&AG Report No. 2 of 2017.	FINANCE	Main Committee	Department of Revenue (Direct Taxes)
176.	"Scrutiny of Central Excise Returns" based on Para 1.12 of C&AG Report No. 3 of 2017.	FINANCE	Main Committee	Department of Revenue (Central Excise)
177.	"Internal Audit" based on Para 1.14 of C&AG Report No. 3 of 2017.	FINANCE	Main Committee	Department of Revenue (Central Excise)
178.	"Revenue collection due to departmental efforts" based on Para 1.18 of C&AG Report No. 3 of 2017.	FINANCE	Main Committee	Department of Revenue (Central Excise)
179.	"Functioning of Field formations: Non-Initiation/Delay in Recovey proceedings" based on Para 2.8.2 of C&AG Report No. 3 of 2017.	FINANCE	Main Committee	Department of Revenue (Central Excise)
180.	"Non-filing of application for early hearing" based on Para 2.8.3 of C&AG Report No. 3 of 2017.	FINANCE	Main Committee	Department of Revenue (Central Excise)
181.	"Functioning of Field formations: Non-Transfer of Cases to Recovery Cells"	FINANCE	Main Committee	Department of (Central Excise)

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	based on Para 2.8.6 of C&AG Report No. 3 of 2017.			
182.	"Non formulation of strategy by zonal TAR" based on Para 2.11.1 of C&AG Report No. 3 of 2017.	FINANCE	Main Committee	Department of Revenue (Central Excise)
183.	"Performance Audit on Construction of Indo China Border Roads by Border Road Organisation" based on C&AG Report No. 5 of 2017.	DEFENCE	Main Committee	Defence (Army)
184.	"Construction of roads and bridges by APWD" based on Para 2.1 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	UT (A&N Administration)
185.	"Performance of Andaman and Lakshadweep Harbour Works" based on Para 2.3 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	UT (A&N Administration)
186.	"Illegal and risky operation of detective tugs" based on Para 2.4 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	UT (A&N Administration)
187.	"Unnecessary expenditure due to misrepresentation of facts" based on Para 2.6 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	UT (A&N Administration)
188.	"Failure to protect public financial interest in the leasing of water sports equipment" based on Para 2.8 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	UT (A&N Administration)
189.	"Failure of Ministry to monitor expenditure" of Para 2.14 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	UT (Lakshadweep Administration)

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190.	"Modernization of Tuna Canning Factory at Minicoy" based on Para 4.1 of C&AG Report No. 8 of 2017.	VARIOUS MINISTRIES/ DEPARTMENTS	Main Committee	Lakshadweep Development Corporation Limited
191.	"Scrutiny of Public Expenditure under Non-lapsable Central Pool of Resources in Ministry of DONER"	DEVELOPMENT OF NORTH EASTERN REGION	Main Committee	
192.	"Indian Infrastructure Debt Funds"	FINANCE	Main Committee	
193.	"Border Area Development Programme"	HOME AFFAIRS	Main Committee	
194.	"Modernization of Railway Stations"	RAILWAYS	Main Committee	
195.	"Bad debts in public institutions"	FINANCE	Main Committee	
196.	"Review of Monetary Policy"	FINANCE	Main Committee	
197.	"PPP Projects"	DRINKING WATER AND SANITATION	Main Committee	Shipping, Urban Development, Housing & Urban Poverty Alleviation
198.	"Performane Audit of Levy and Collection of Service Tax on Works Contract" based on C&AG Report No. 26 of 2015.	FINANCE	Sub Committee	Revenue-Indirect Taxes
199.	"Performance Audit of Agriculture Crop Insurance Schemes" based on C&AG Report No. 7 of 2017.	AGRICULTURE AND FARMERS WELFARE	Main Committee	
200.	"Performance Audit on Schemes for Flood Control Forecasting." based on C&AG Report No. 10 of 2017.	WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION	Main Committee	
201.	"Reimbursement of fraudulent Leave Travel Concession	AGRICULTURE AND FARMERS WELFARE	Main Committee	(IARI)

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	claims" based on Para No. 2.1 of C&AG Report No. 12 of 2017.			
202.	"Non-achievement of intended objective" based on Para 3.1 of C&AG Report No. 12 of 2017.	AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)	Main Committee	
203.	"Medical care facilities in National Institute of Homoeopathy, Kolkata" based on Para No. 3.2 of C&AG Report No. 12 of 2017.	AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)	Main Committee	
204.	"Blockage of funds" based on Para No. 3.3 of C&AG Report No. of 12 of 2017.	AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)	Main Committee	
205.	"Idle investment on storage system" based on Para No. 4.1 of C&AG Report No. 12 of 2017.	CULTURE	Main Committee	
206.	"Doubtful recovery of outstanding dues because of failure of fiduciary duty" based on Para No. 5.1 of C&AG Report No. 12 of 2017.	CIVIL AVIATION	Main Committee	
207.	"Management of funds at Coal Mines Provident Fund Organisation" based on Para No. 6.1 of C&AG Report No. 12 of 2017.	COAL	Main Committee	
208.	"Ineffective monitoring by APEDA" based on Para No. 7.1 of C&AG Report No. 12 of 2017.	COMMERCE AND INDUSTRY	Main Committee	

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209.	"National Gallery of Modern Art—Idle investment on storage system" based on Para No. 8.1 of C&AG Report No. 12 of 2017.	CULTURE	Main Committee	
210.	"Blockage of funds and loss of interest due to non-adherence to financial rules" based on Para No. 8.2 of C&AG Report No. 12 of 2017.	CULTURE	Main Committee	
211.	"Avoidable expenditure on rent for Ambassador's residence" based on Para No. 9.1 of C&AG Report No. 12 of 2017.	EXTERNAL AFFAIRS	Main Committee	
212.	"Fraud in Consulate General of India, San Francisco due to absence of internal controls" based on Para No. 9.2 of C&AG Report No. 12 of 2017.	EXTERNAL AFFAIRS	Main Committee	
213.	"Receipt and expenditure outside Government accounts" based on Para No. 9.3 of C&AG Report No. 12 of 2017.	EXTERNAL AFFAIRS	Main Committee	
214.	"Establishment and functioning of Nalanda University, Rajgir, Bihar" based on Para No. 9.4 of C&AG Report No. 12 of 2017.	EXTERNAL AFFAIRS	Main Committee	
215.	"Irregular payment of Tribal Area Allowance in Jharkhand" based on Para No. 10.1 of C&AG Report No. 12 of 2017.	FINANCE	Main Committee	

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216.	"Avoidable time and cost overrun due to poor fund management" based on Para No. 11.1 of C&AG Report No. 12 of 2017.	HEALTH AND FAMILY WELFARE	Main Committee	
217.	"Extra expenditure on purchase of ZLN tablets" based on Para No. 11.2 of C&AG Report No. 12 of 2017.	HEALTH AND FAMILY WELFARE	Main Committee	
218.	"Central Government Health Scheme: Rent free accommodation to a commercial undertaking in violation of rules" based on Para No. 11.3 of C&AG Report No. 12 of 2017.	HEALTH AND FAMILY WELFARE	Main Committee	
219.	"Adequacy of Procurement Practices and Tertiary Health Care services in Jawaharlal Institute of Post Graduate Medical Education and Research, Puducherry" based on Para No. 11.4 of C&AG Report No. 12 of 2017	HEALTH AND FAMILY WELFARE	Main Committee	
220.	"Irregular grant of benefits to the scientists "based on Para No. 11.5 of C&AG Report No. 12 of 2017.	HEALTH AND FAMILY WELFARE	Main Committee	
221.	"Poor fund mngement" based on Para No. 11.6 of C&AG Report No.12 of 2017.	HEALTH AND FAMILY WELFARE	Main Committee	
222.	"Blocking of funds for over six years	HOME AFFAIRS	Main Committee	



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	and loss of interest" based on Para No. 12.1 of C&AG Report No.12 of 2017.			
223.	"CPWD and DCPW failed to transfer possession of premises completed in 2011 rendering expenditure incurred thereon infructuous" based on Para No. 12.2 of C&AG Report No.12 of 2017.	HOME AFFAIRS	Main Committee	
224.	"Avoidable payment of sewerage charges" based on Para No. 12.3 of C&AG Report No.12 of 2017.	HOME AFFAIRS	Main Committee	
225.	"Avoidable payment of excess and penal charges on electricity" based on Para No. 12.4 of C&AG Report No.12 of 2017.	HOME AFFAIRS	Main Committee	
226.	"Financial management and infrastructure development" based on Para No. 13.1 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
227.	"Irregular waiver of overpayment" based on Para No. 13.2 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
228.	"Irregular expenditure on Project Kendriya Vidyalayas" based on Para No. 13.3 of C&AG Report No.12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
229.	"Irregularities in Works Contract and Estate Management" based on Para No. 13.4 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	MNIT, Jaipur

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230.	"Construction activities in Indian Institute of Information Technology, Allahabad" based on Para No. 13.5 of C&AG Report No.12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
231.	"Idle expenditure" based on Para No. 13.6 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
232.	"Irregular payment of Service Tax" based on Para No. 13.7 of C&AG Report No.12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
233.	"Irregular payment of pensionary benefits" based on Para No. 13.8 of C&AG Report No.12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
234.	"Unfruitful expenditure" based on Para No. 13.9 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
235.	"Excess payment due to incorrect fixation pay" based on Para No. 13.10 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
236.	"Human Resource Management" based on Para No. 13.11 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
237.	"Infructuous expenditure & idle expenditure on construction of boundary wall" based on Para No. 13.12 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
238.	"Irregular payment of medical allowance" based on Para No. 13.13 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	

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239.	"Unfruitful expenditure" based on Para No. 13.14 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
240.	"Irregular reimbursement of LTC claims by five Central Autonomous Bodies" based on Para No. 13.15 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
241.	"Excess payment due to irregular implementation of Career Advancement Scheme at National Institute of Technology, Jamshedpur" based on Para No. 13.16 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
242.	"Blocking up of funds and non-achievement of intended objective" based on Para No. 13.17 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
243.	"Avoidable expenditure towards penal charge on electricity consumption" based on Para No. 13.18 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
244.	"Irregular payment of Transport Allowance to teaching faculty" based on Para No. 13.19 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
245.	"Improper conversion of University of Hyderabad School into Kendriya Vidyalaya Project School" based on Para No. 13.20 of C&AG Report No. 12 of 2017.	HUMAN RESOURCE DEVELOPMENT	Main Committee	
246.	"Working of Film and Television Institute of India, Pune" based on Para No. 14.1 of C&AG Report No. 12 of 2017.	INFORMATION AND BROADCASTING	Main Committee	

1	2	3	4	5
247.	"Failure to monitor unauthorised occupation of Government accommodation" based on Para No. 15.1 of C&AG Report No. 12 of 2017.	LABOUR AND EMPLOYMENT	Main Committee	
248.	"Implementation of Prime Ministers Employment Generation Programme (PMEGP)" based on Para No. 16.1 of C&AG Report No. 12 of 2017.	MICRO, SMALL AND MEDIUM ENTERPRISES	Main Committee	
249.	"Non-recovery of service charges" based on Para No. 17.1 of C&AG Report No. 12 of 2017.	MINES	Main Committee	
250.	"Unfruitful expenditure due to inefficient planning" based on Para No. 18.1 of C&AG Report No. 12 of 2017.	ROAD TRANSPORT AND HIGHWAYS	Main Committee	
251.	"Loss of revenue due to failure to revise parking charges" based on Para No. 19.1 of C&AG Report No. 12 of 2017.	SHIPPING	Main Committee	
252.	"Under recovery of guaranteed on-board cum wharfage charges from a private party" based on Para No. 19.2 of C&AG Report No. 12 of 2017.	SHIPPING	Main Committee	
253.	"Non achievement of intended benefits and blockage of funds" based on Para No. 19.3 of C&AG Report No. 12 of 2017.	SHIPPING	Main Committee	
254.	"Non realisation of outstanding claims" based on Para No. 19.4 of C&AG Report No. 12 of 2017.	SHIPPING	Main Committee	
255.	"Irregular reimbursement of tuition fees" based on Para No. 19.5 of C&AG Report No. 12 of 2017.	SHIPPING	Main Committee	

1	2	3	4	5
256.	"Loss of revenue due to lack of due diligence in drafting of lease deed" based on Para No. 19.6 of C&AG Report No. 12 of 2017.	SHIPPING	Main Committee	
257.	"Failure to implement scheme objectives on disbursement of capital subsidy" based on Para No. 20.1 of C&AG Report No. 12 of 2017.	TEXTILES	Main Committee	
258.	"Loss on acquisition of office premises" based on Para No. 21.1 of C&AG Report No. 12 of 2017.	TRIBAL AFFAIRS	Main Committee	
259.	"Financial loss due to non-receipt of Completion-cum-Occupancy Certificate" based on Para No. 22.1 of C&AG Report No. 12 of 2017.	URBAN DEVELOPMENT	Main Committee	
260.	"Loss due to failure to levy departmental charges" based on Para No. 22.2 of C&AG Report No. 12 of 2017.	URBAN DEVELOPMENT	Main Committee	
261.	"Undue benefit to contractor" based on Para No. 22.3 of C&AG Report No. 12 of 2017.	URBAN DEVELOPMENT	Main Committee	
262.	"Financial Management in Nehru Yuva Kendra Sangathan (NYKS)" based on Para No. 23.1 of C&AG Report No. 12 of 2017.	YOUTH AFFAIRS AND SPORTS	Main Committee	
263.	"Functioning of Directorate General Married Accommodation Project (MAP)" based on Para No. 2.1 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
264.	"Loss in procurement of Jelly Filled cable" based on Para No. 2.2 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	

1	2	3	4	5
265.	"Overhauling and procurement of microlite aircraft" based on Para No. 2.3 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
266.	"Management of Defence owned Railway Wagons/ Coaches" based on Para No. 3.1 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	ARMY
267.	"Ammunition in Army-Follow up audit" based on Para No. 3.2 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
268.	"Extra expenditure due to non-placement of order within validity of the offer" based on Para No. 3.3 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	ARMY
269.	"Loss due to non-recovery of rent and premium in respect of Mobile Towers installed in a Military Station" based on Para No. 3.4 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
270.	"Wasteful expenditure on procurement of incompatible equipment" based on Para No. 3.5 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	ARMY
271.	"Unnecessary expenditure on cattle Perimeter fencing" based on Para No. 3.6 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
272.	"Loss due to procurement of defective equipment" based on Para No. 3.7 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	ARMY

1	2	3	4	5
273.	"Unnecessary payment of consultancy fee" based on Para No. 4.1 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
274.	"Unfruitful expenditure of Rs. 2.51 crore on part construction of security wall at Central Ordnance Depot, Agra" based on Para No. 4.2 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
275.	"Unwarranted expenditure on execution of work" based on Para No. 4.3 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	MES
276.	"Unfruitful expenditure on construction of Security Wall" based on Para No. 4.4 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
277.	"Excess payment of electricity charges amounting to Rs. 32.13 crore" based on Para No. 4.5 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
278.	"Non-utilization of assets" based on Para No. 4.6 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
279.	"Avoidable extra expenditure" based on Para No. 5.1 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	BRO
280.	"Development of an Integrated Aerostat Surveillance" based on Para No. 6.1 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
281.	"Irregular sanction and expenditure of Rs. 5.20 crore on construction of Vehicle Testing Ground after completion of the project" based on Para No. 6.2 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	DRDO

1	2	3	4	5
282.	"Infructuous expenditure of Rs. 19.53 crore" based on Para No. 6.3 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
283.	"Performance of Ordnance Factory Board" based on Para No. 7.1 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	OFO
284.	"Management of Import Contract in Ordnance Factories" based on Para No. 7.2 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	OFB
285.	"Non-revision of Labour Estimates after introduction of CNC machines and incorrect payment of Piece Work Profit" based on Para No. 7.3 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
286.	"Management of Manufacture Warrants" based on Para No. 7.4 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
287.	"Procurement of defective Radiators" based on Para No. 7.5 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	OFO
288.	"Avoidable loss of 31.32 crore towards rejection of empty Fuze A-670M due to delay in defect investigation" based on Para No. 7.6 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	OFO
289.	"Avoidable rejection due to failure to diagnose exact causes of earlier rejections" based on Para No. 7.7 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
290.	"Under Utilisation of costly machines" based on Para No. 7.8 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	



1	2	3	4	5
291.	"Delay in production of BLT variant of Tank T-72" based on Para No. 7.9 of C&AG Report No. 15 of 2017.	DEFENCE	Main Committee	
292.	"Avoidable expenditure on purchase of medicines without tendering process" based on Para No. 2.1 of C&AG Report No. 17 of 2017.	ATOMIC ENERGY	Main Committee	
293.	"Management of Human Resources in Autonomous Bodies of Department of Atomic Energy" based on Para 2.2. of C&AG Report No. 17 of 2017.	ATOMIC ENERGY	Main Committee	
294.	"Blocking up of funds due to non-installation of equipment" based on Para 2.3 of C&AG Report No. 17 of 2017.	ATOMIC ENERGY	Main Committee	
295.	"Irregular construction of residential flats and diversion of grant funds" based on Para No. 2.4 of C&AG Report No. 17 of 2017.	ATOMIC ENERGY	Main Committee	
296.	"Irregular expenditure on premises transferred to another organisation" based on Para No. 3.1 of C&AG Report No. 17 of 2017.	ATOMIC ENERGY	Main Committee	
297.	"Unauthorised expenditure due to excess appointments and grant of advance increments to employees" based on Para No. 3.2 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	Department of Biotechnology
298.	"Overpayment of Transport Allowance" based on Para No. 3.3 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	Department of Biotechnology
299.	"Inadequate Implementation of National Map Policy, 2005" based on Para No. 4.1 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	

1	2	3	4	5
300.	"Management of Human Resources in CSIR" based on Para No. 5.1 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	Department of Scientific & Industrial Research
301.	"Non-installation of equipment" based on Para No. 5.2 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	Department of Scientific & Industrial Research
302.	"Non-Operationalisation of Automatic Visual Range Assessor System" based on Para No. 5.3 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	Department of Scientific & Industrial Research
303.	"Avoidable expenditure due to non-disposal of unutilised land" based on Para No. 5.4 of C&AG Report No. 17 of 2017.	SCIENCE AND TECHNOLOGY	Main Committee	Department of Scientific and Industrial Research
304.	"Management of VSAT Services" based on Para No. 6.1 of C&AG Report No. 17 of 2017.	SPACE	Main Committee	
305.	"Irregular expenditure on pre-project activities" based on Para No. 6.2 C&AG Report No. 17 of 2017.	SPACE	Main Committee	
306.	"Lack of Financial prudence and improper contract management in the delivery of commercial spacecraft" based on Para No. 6.3 of C&AG Report No. 17 of 2017.	SPACE	Main Committee	
307.	"Infructuous expenditure purchase of ecologically fragile land" based on Para No. 6.4 of C&AG Report No. 17 of 2017.	SPACE	Main Committee	
308.	"Non-recovery of fuel charges due to improper contract management based on para No. 7.1 of C&AG Report No. 17 of 2017.	EARTH SCIENCES	Main Committee	
309.	"Irregular implementation of promotion scheme" based on Para No. 7.2 of C&AG Report No. 17 of 2017.	EARTH SCIENCES	Main Committee	
310.	"Performance Audit on the Inventory management of Naval Stores, Equipment and Spare Parts in Indian Navy" based on Chapter II of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY

1	2	3	4	5
311.	"Accident of ships and submarines in Indian Navy" based on Para No. 3.1 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
312.	"Functioning of Marine Gas Turbine Overhaul Facility" based on Para No. 3.2. of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
313.	"Operation and Maintenance of UH-3H helicopters" based on Para No. 3.3 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
314.	"Risky exploitation of Sindhughosh class submarines due to delay in installation of periscopes" based on Para No. 3.4 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
315.	"Non-installation of a mandatory system compromising the flight safety of aircraft" based on Para No. 3.5 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
316.	"Fleet tankers rendered vulnerable due to delay in fructification of offset obligation" based on Para No. 3.6 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
317.	"Deficient small arms practice firing by Naval Officers in Delhi Area" based on Para No. 3.7 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
318.	"Unwarranted procurement of aero engines for a helicopter fleet" based on Para No. 3.8 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
319.	"Avoidable procurement and installation of Mobile Satellite Service Terminal for an aircraft" based on Para No. 3.9 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
320.	"Procurement of weather radars for Dornier aircraft" based on Para No. 3.10 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY
321.	"Avoidable expenditure on procurement of rice" based on Para No. 3.11 of C&AG Report No. 20 of 2017.	DEFENCE	Main Committee	NAVY

1	2	3	4	5
322.	"Irregular payment of Rs. 5.23 crore as Foreign Exchange Rate Variation to a Shipyard" based on Para No. 4.1 of C&AG Report No. 21. of 2017.	DEFENCE	Main Committee	Coast Guard
323.	"Functioning of Mail Motor Service in DoP based on Para No. 2.1 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	Department of Posts
324.	"Irregular parking of funds and consequential loss of interest" based on Para No. 2.2 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	Department of Posts
325.	"Loss of Revenue on Non-Registered Newspapers" based on Para No. 2.3 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	Department of Posts
326.	"Excess payment of Haulage Charges" based on Para No. 2.4 of C&AG Report No. 21 of 2017	COMMUNICATIONS	Main Committee	Department of Posts
327.	"Avoidable payment on hiring of Remotely Managed Franking Machines" based on Para No. 2.5 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	Department of Posts
328.	"Locking up of funds and unfruitful forex outgo" based on Para No. 3.1 of C&AG Report No. 21. of 2017.	ELECTRONICS	Main Committee	Electronics and Information Technology
329.	"Over payment of rent" based on Para No. 3.2 of C&AG Report No. 21 of 2017.	ELECTRONICS	Main Committee	Electronics and Information Technology
330.	"Performance Audit on Wireline Broadband Services in Bharat Sanchar Nigam Limited" based on Para No. 4.1 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	
331.	"Inadequate verification of Customer Acquisition Forms—Mahanagar Telephone Nigam Limited" based on Para No. 4.2 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	Department of Telecommunications
332.	"Delay in issue of rent Bills for space occupied in Mahanagar Telephone Nigam Limited Building" based on Para No. 4.3 of C&AG Report No. 21 of 2017.	COMMUNICATIONS	Main Committee	Department of Telecommunications

1	2	3	4	5
333.	"Unfruitful expenditure of Rs. 15.54 crore on hiring of building and interior fit-outs-National Informatics Central Services Inc." based on Para No. 4.4 of C&AG Report No. 21 of 2017.	ELECTRONICS	Main Committee	Electronics and Information Technology
334.	"Assessment of Private Hospitals, Nursing Homes/Medical Clinics, Medical colleges/Research Institutes, Diagnostic Centres, Pathological Labs and other Medical supplies agencies/stores" based on C&AG Report No. 27 of 2017.	FINANCE	Sub-Committee	Department of Revenue—Direct Taxes
335.	"Performance Audit Report on Recapitalisation of Public Sector Banks" based on C&AG Report No. 28 of 2017.	FINANCE	Main Committee	Department of Financial Services
336.	"Compliance of the Fiscal Responsibility and Budget Management Act, 2003, for the Year 2015-16" based on C&AG Report No. 32 of 2017.	FINANCE	Main Committee	Department of Economic Affairs
337.	"Sharing of Revenue by Private Telecom Telecommunications Service Providers upto 2014-15." based on C&AG Report No. 35 of 2017.	COMMUNICATIONS	Main Committee	Department of Telecommunications
338.	"Induction of bio-toilets in Passenger Coaches in Indian Railways" based on C&AG Report No. 36 of 2017.	RAILWAYS	Main Committee	
339.	"Implementation of Food Safety and Standards Act, 2006." based on C&AG Report No. 37 of 2017.	HEALTH AND FAMILY WELFARE	Main Committee	
340.	"Rejuvenation of River Ganga (Namami Gange)" based on C&AG Report No. 39 of 2017.	WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION	Main Committee	
341.	"Department of Revenue—Direct Taxes" based on C&AG Report No. 40 of 2017.	FINANCE	Main Committee	Department of Revenue

1	2	3	4	5
342.	"Department of Revenue—Customs" based on C&AG Report No. 41 of 2017.	FINANCE	Main Committee	Department of Revenue
343.	"Indirect-Taxes—Central Excise" based on C&AG Report No. 42 of 2017.	FINANCE	Main Committee	Department of Revenue
344.	"Indirect-Taxes—Service Tax" based on C&AG Report No. 43 of 2017.	FINANCE	Main Committee	Department of Revenue

### Category II

Sl. No.	Subject	Ministry/Department
1.	Scrutiny of Public Expenditure under Non-lapsable Central Pool of Resources in Ministry of DONER.	DONER
2.	Indian Infrastructure Debt Funds	Finance
3.	Border Area Development Programme	Home
4.	Modernization of Railway Stations	Railways
5.	Bad debts in public institutions	Finance
6.	Review of Monetary Policy	Finance
7.	PPP Projects	Drinking Water and Sanitation, Shipping, Urban Development, Housing & Urban Poverty Alleviation

### APPENDIX III

(vide Para No. 1.5)

#### COMPOSITION OF THE SUB-COMMITTEES OF THE PUBLIC ACCOUNTS COMMITTEE (2017-18)

**(i) Sub-Committee—I (Defence)**

Convenor	:	1. Shri Satyavrat Chaturvedi*
Alternate Convenor	:	2. Shri Neiphu Rio
Members	:	3. Smt. Riti Pathak
		4. Shri Bhartruhari Mahtab
		5. Shri Sudip Bandhyopadhyay
		6. Shri Nishikant Dubey
		7. Shri Mohd. Ali Khan

**(ii) Sub-Committee—II (Railways)**

Convenor	:	1. Dr. Kirit Somaiya
Alternate Convenor	:	2. Shri Naresh Agrawal†
Members	:	3. Shri Bhubaneswar Kalita
		4. Shri Subhash Chandra Baheria
		5. Shri Anurag Singh Thakur
		6. Prof. Ram Shanker

**(iii) Sub-Committee—III (Direct and Indirect Taxes)**

Convenor	:	1. Shri Nishikant Dubey
Alternate Convenor	:	2. Shri Satyavrat Chaturvedi
Members	:	3. Shri Shivkumar C. Udasi
		4. Shri Bhupender Yadav
		5. Shri Sukhendu Sekhar Roy
		6. Shri Ajay Sancheti

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\*Ceased to be a Member of Committee consequent upon his retirement from Rajya Sabha on 2 April, 2018.

†Ceased to be a Member of Committee consequent upon his retirement from Rajya Sabha on 3 April, 2018.

**(iv) Sub-Committee—IV (Civil Ministries and Non-compliance of timely submission of Action Taken Notes)**

Convenor	:	1. Shri Bhartruhari Mahtab
Alternate Convenor	:	2. Shri Gajanan Chandrakant Kirtikar
Members	:	3. Shri Nishikant Dubey
		4. Dr. P. Venugopal
		5. Shri Ajay Sancheti
		6. Shri Shivkumar C. Udasi
		7. Shri Mohd. Ali Khan

**(v) Sub-Committee—V (Infrastructural Projects other than Railways)**

Convenor	:	1. Shri Sukhendu Sekhar Roy
Alternate Convenor	:	2. Shri Prem Singh Chandumajra
Members	:	3. Shri Abhishek Singh
		4. Shri Anurag Singh Thakur
		5. Shri Satyavrat Chaturvedi*
		6. Prof. Ram Shanker

**(vi) Sub-Committee—VI (Social Sector)**

Convenor	:	1. Shri Shivkumar C. Udasi
Alternate Convenor	:	2. Dr. P. Venugopal
Members	:	3. Shri Neiphiu Rio
		4. Shri Naresh Agrawal*
		5. Shri Gajanan Chandrakant Kirtikar
		6. Shri Bhubaneswar Kalita

**(vii) Sub-Committee—VII (PPP Projects)**

Convenor	:	1. Shri Satyavrat Chaturvedi*
Members	:	2. Shri Bhartruhari Mahtab
		3. Dr. Kirit Somaiya
		4. Dr. P. Venugopal
		5. Shri Nishikant Dubey
		6. Shri Gajanan Chandrakant Kirtikar

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\*Ceased to be a Member of Committee consequent upon his retirement from Rajya Sabha on 2 April, 2018.



**(viii) Sub-Committee—VIII (Follow up Audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14)**

- |                    |   |                             |
|--------------------|---|-----------------------------|
| Convenor           | : | 1. Shri Sukhendu Sekhar Roy |
| Alternate Convenor | : | 2. Shri Nishikant Dubey     |
| Members            | : | 3. Shri Bhartruhari Mahtab  |
|                    |   | 4. Dr. P. Venugopal         |
|                    |   | 5. Shri Ajay Sancheti*      |
|                    |   | 6. Shri Bhubaneswar Kalita  |

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\*Ceased to be a Member of Committee consequent upon his retirement from Rajya Sabha on 2 April, 2018.

## APPENDIX IV

(vide Para No. 1.6)

### STATEMENT SHOWING THE DETAILS OF THE DATES AND DURATION OF THE SITTINGS OF THE PUBLIC ACCOUNTS COMMITTEE (2017-18)

[Main Committee]

Sl. No.	Date of sitting	Time		Duration		No. of Members present	Subject discussed
		From	To	Hrs	Mins		
1	2	3	4	5	6	7	8
1.	09.05.2017	1100	1230	01	30	11	Inaugural address by the Chairperson, PAC; (ii) Briefing by the Comptroller & Auditor General of India; and (iii) Consideration of Memorandum No. 1 regarding selection of subjects for examination during the year 2017-18.
2.	19.5.2017	1100	1240	01	40	11	(i) Further oral evidence of the representatives of the Ministry of Agriculture and Farmer Welfare (Department of Agricultural Research & Education and Department of Agriculture, Cooperation & Farmers Welfare), Indian Council of Agricultural Research, Coconut Development Board and Central Avian Research Institute on the following subjects: (a) "Significant observations on the accounts of individual Central autonomous bodies" based on Para 1.4.2 (t and u) of C&AG Report No. 33 of 2011-12; (b) "Blocking of funds" based on Para 2.1 of C&AG Report No. 11 of 2016; and (c) "Non-achievement of stated objective" based on Para 2.2 of C&AG Report No. 11 of 2016.

1	2	3	4	5	6	7	8
3.	26.05.2017	1100	1240	01	40	14	(i) Oral evidence of the representatives of the Ministry of Micro, Small and Medium Enterprises on the following subjects based on the C&AG Report No. 11 of 2016: (a) "Inadequate follow-up of loans in Khadi and Village Industries Commission" (Para 12.1); and (b) "Implementation of SFURTI by KVIC" (Para 12.2). (ii) Consideration and adoption of draft report on "Stressed Assets Stabilization Fund" based on C&AG Report No. 5 of 2014.
4.	02.06.2017	1100	1230	01	30	14	Oral evidence of the representatives of the Ministry of Health and Family Welfare (Department of Health and Family Welfare) on the following subjects based on the C&AG Report No. 11 of 2016; (a) "Dr. Ram Manohar Lohia Hospital - Blocking of funds and non-utilisation of equipment" (Para 8.1); (b) "Safdarjung Hospital - Excess Payment of Service Charges" (Para 8.2); (c) "All India Institute of Hygiene and Public Health, Kolkata - Excess Payment of stipend" (Para 8.3); (d) "All India Institute of Medical Sciences, Jodhpur - Non-recovery of refund of irregular payment of Service Tax" (Para 8.4); and (e) "Indian Council of Medical Research - Over payment of Transport Allowance" (Para 8.5).
5.	23.06.2017	1500	1615	01	15	13	Oral evidence of the representatives of the Ministry of Urban Development on the subject "Acquisition and Development of Land by the DDA" based on Chapter-V of the C&AG Report No. 17 of 2011-12.

1	2	3	4	5	6	7	8
6.	14.07.2017	1100	1245	01	45	10	(i) Briefing by the representatives of the Ministry of Finance (Department of Expenditure) on the subject "Amendments to Delegation of Financial Power Rules, 1978". (ii) Consideration and Adoption of Draft Report on Action Taken on the observations / recommendations contained in 91st Report of PAC (15th Lok Sabha) on the subject "Adarsh Cooperative Housing Society, Mumbai".
7.	09.08.2017	1530	1745	02	15	12	(i) Oral evidence of the representatives of the Ministry of Petroleum and Natural Gas alongwith the representatives of BPCL, HPCL and IOCL on the subject "Implementation of PAHAL (DBTL) Scheme (Pratyaksh Hanstantrit Labh Yojana)" based on C&AG Report No. 25 of 2016; (ii) Consideration of Memorandum No. 2 regarding selection of additional subjects for examination during the year 2017-18; (iii) Consideration and Adoption of the following Reports: (a) Draft Report on Action taken by Government on observations/ recommendations contained in 41st Report (16th Lok Sabha) on "Loss for Train Parting Due to Failure of Central Buffer Coupler (CBC) components"; (b) Draft Report on Action taken by Government on observations/ recommendations contained in 44th Report (16th Lok Sabha) on "Extra Avoidable Expenditure by ANURAG".
8.	23.08.2017	1115	1345	02	30	12	(i) Oral evidence of the representatives of the Ministry of Health & Family

1	2	3	4	5	6	7	8
							Welfare (Department of Health & Family Welfare) on the subject "Central Government Health Scheme: rent free accommodation in violation of rules" based on Para No. 11.3 of C&AG Report No. 12 of 2017; (ii) Oral evidence of the representatives of the Ministry of Human Resource Development (Department of School Education & Literacy) on the subject "Irregular expenditure on Project Kendriya Vidyalayas" based on Para No. 13.3 of C&AG Report No. 12 of 2017.
9.	08.09.2017	1100	1305	02	05	10	(i) Oral evidence of the representatives of the Ministry of Civil Aviation and Air India Limited on the subject "Turnaround Plan and Financial Restructuring Plan of Air India Limited" based on C&AG Report No. 40 of 2016. (ii) Consideration and Adoption of the following Draft Reports: (a) Draft Report on Action taken by Government on observations/recommendations contained in 45th Report (16th Lok Sabha) on "Performance of 100 per cent Export Oriented Unit Scheme"; and (b) Draft Report on Action taken by Government on observations/recommendations contained in 53rd Report (16th Lok Sabha) on "Land Management in Bharat Sanchar Nigam Limited".
10.	27.09.2017	1100	1310	01	10	14	Oral evidence of the representatives of the Ministry of Human Resource Development (Department of Higher Education) on the subject "Irregular Payment of Service Tax" and "Gujarat Vidyapith - Human Resource Management" based on Para

1	2	3	4	5	6	7	8
							Nos. 13.7 and 13.11 respectively of C&AG Report No. 12 of 2017.
11.	06.10.2017	1130	1320	01	50	09	(i) Briefing by Audit on para Nos. 9.1 and 9.2 of the C&AG Report No. 11 of 2016 relating to the Ministry of Home Affairs. (ii) Oral evidence of the representatives of the Ministry of Home Affairs on (a) "Poor planning led to unfruitful expenditure (Para 9.1)"; and (b) "Unfruitful expenditure (Para 9.2)" relating to National Disaster Management Authority based on C&AG Report No. 11 of 2016 and Consideration and Adoption of the Draft Report on Action taken by Government on observations/ recommendations contained in 19th Report (16th Lok Sabha) on "Excesses over voted grants and charged appropriations (2012-13)".
12.	13.10.2017	1100	1340	02	40	13	(i) Oral evidence of the representatives of the Ministry of External Affairs on (a) "Avoidable expenditure on rent for Ambassador's residence (Para 9.1)". (b) "Fraud in Consulate General of India, Francisco due to absence of internal controls (Para 9.2)"; (c) "Receipt and expenditure outside Government accounts (Para 9.3)"; and (d) "Establishment and functioning of Nalanda University, Rajgir, Bihar (Para 9.4)" based on C&AG Report No. 12 of 2017. (ii) Consideration and Adoption of the Draft Report on "Tribal Sub-Plan" based on C&AG Report No. 33 of 2015.
13.	27.10.2017	1100	1300	02	00	11	(i) Oral evidence of the representatives of the Ministry of Electronics and

1	2	3	4	5	6	7	8
							Information Technology on (a) "Locking up of and unfruitful forex outex outgo (Para 3.1)"; (b) "Over payment of rent (Para 3.2)"; and (c) "Unfruitful expenditure of 15.54 crore on hiring of building and interior fit-outs-National Informatics Centre Services Inc. (Para 4.4)" based on C&AG Report No. 21 of 2017. (ii) Consideration and Adoption of the Draft Report on Action Taken by the Government on observations/ recommendations contained in the 60th Report (16th Lok Sabha) on "Performance Audit of Dual Freight Policy for Transportation of Iron Ore Traffic in Indian Railways".
14.	10.11.2017	1100	1325	02	25	07	Oral evidence of the representatives of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture, Cooperation & Farmers Welfare) on "Performance Audit of Agriculture Crop Insurance Schemes" based on C&AG Report No. 7 of 2017.
15.	17.11.2017	1100	1300	02	00	10	(i) Oral evidence of Ministry of Defence alongwith Defence Research and Development Organization (D.R.D.O.) on the subject "Infructuous Expenditure of Rs. 19.53 crore" based on Para 6.3 of the C&AGs Report No. 15 of 2017; (ii) Oral evidence of Ministry of Defence alongwith Hindustan Aeronautics Limited (HAL), Aeronautical Development Agency (ADA), D.R.D.O. and Indian Air Force (IAF) on the subject "Design, Development, Manufacture and Induction of Light Combat Aircraft" based on C&AGs Report No. 17 of 2015.

1	2	3	4	5	6	7	8
16.	24.11.2017	1100	1300	02	00	10	Oral evidence of Ministry of External Affairs on the following subjects based on C&AGs Report No. 11 of 2016 (a) "Less collection of revenue due to incorrect adoption of exchange rate on fees/penalties charged towards renunciation of citizenship and misuse of passports" (Para 7.1); and (b) "undue benefit to the Service Provider" (Para 7.2).
17.	04.12.2017	1230	1400	01	30	07	Oral evidence of the representatives of the Ministry of Micro, Small and Medium Enterprises on the subject "Implementation of Prime Ministers Employment Generation Programme PMEGP" based on Para No. 16.1 of the C&AGs Report 12 of 2017.
18.	08.12.2017	1100	1230	01	30	09	Oral Evidence of the Representatives of the Ministry of Environment, Forests & Climate Change on the subject "Non-establishment of Model facilities for management of Municipal Solid Wastes" based on Para No. 6.4 of C&AGs Report No. 27 of 2014.
19.	29.12.2017	1000	1035	00	35	11	(i) Consideration of Memorandum No, 3 regarding selection of additional subjects for examination during the year 2017-18; and (ii) Consideration and Adoption of the following Draft Reports: (a) Draft Report on "Maintenance of Bridges in Indian railways" based on Chapter I of C&AG Report No. 24 of 2015 (Volume II); and (b) Draft report on "Excesses Over Voted Grants and Charged Appropriations (2015-16)".
20.	30.01.2018	1230	1430	02	00	14	(i) Oral evidence of the representatives of the Ministry of Defence and



1	2	3	4	5	6	7	8
							Ordnance factory Board on the subject "Avoidable loss of 31.32 crore towards rejection of empty Fuze A-670M due to delay in defect investigation" based on Para No. 7.6 of C&AG Report No. 15 of 2017; (ii) Oral evidence of the representatives of the Ministry of Defence, Indian Navy and Hindustan Aeronautics Limited on the subject "Procurement of weather radars for Dornier Aircraft" based on Para No. 3.10 of C&AG Report No. 20 of 2017; (iii) Consideration and Adoption of the following Draft Reports: (a) Draft Report on "Maintenance of Bridges in Indian Railways" based on Chapter I of C&AG Report on "Excesses Over Voted Grants and Charged Appropriations (2015-16)"; and (c) Draft Report on "Civil Ministries and Non-Compliance in timely submission of Action Taken Notes (Department of Posts)".
21.	15.03.2018	1500	1540	00	40	11	Consideration and adoption of the following Draft reports: (i) Draft Report on "Performance of Special Economic Zones (SEZ)" based on C&AG Report No. 21 of 2014; and (ii) Draft Report on Action Taken by the Government on the O b s e r v a t i o n s / Recommendations contained in the Seventeenth Report (16th Lok Sabha) on "Ultra Mega Power Projects Under Special Purpose Vehicles".
22.	23.03.2018	1500	1530	00	30	12	Consideration and Adoption of the following Draft Reports: (a) Draft Report on the subject "Pradhan Mantri Gram Sadak Yojana" based on C&AG Report No. 23 of 2016; (b) Draft Report on the subject "Management of Vacant Land in Indian Railways" based on C&AG Report No. 24 of 2015; (c) Draft Report on the

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subject "Working of Central Board of Film Certification (CBFC) and Academic Activities of Satyajit Ray Film and Television Institute, Kolkata for the period from 2010-11 to 2014-15" based on Para Nos. 11.1 and 11.2 respectively of the C&AG Report No. 11 of 2016; (d) Draft Report on "Health and Family Welfare" based on C&AG Report Nos. 11 of 2016 (Para Nos. 8.1, 8.2, 8.3, 8.4 and 8.5) and 12 of 2017 (Para No. 11.3); (e) Draft Report on "Management of Narcotics Substances" based on Chapter VI of C&AG Report No. 12 of 2014; (f) Draft Report on Action Taken by the Government on observations/ recommendations contained in the 75th Report (16th Lok Sabha) on "Performance of Import and Export Trade Facilitation Through Customs Ports" relating to Ministry of Finance (Deptt. of Revenue-CBEC); (g) Draft Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Sixty-second Report (16th Lok Sabha) on "Ratna and R-series Hydrocarbon Fields"; (h) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 69th Report 16th Lok Sabha on 'Sub-urban Train Services in Indian Railways'; (i) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 70th Report (16th Lok Sabha) on "Commercial Publicity in Indian Railways"; (j) Draft Report on Action

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1	2	3	4	5	6	7	8
							Taken by the Government on the Observations/ Recommendations contained in the 64th Report (16th Lok Sabha) on "Shared Mobile Infrastructure Scheme"; and (k) Draft Report on Action Taken by the Government on the Observations/ Recommendations contained in the 25th Report (16th Lok Sabha) on "Disaster Preparedness in India"
23.	10.4.2018	1100	1140	00	40	08	Consideration and Adoption of the Draft Reports on the following subjects: (i) "Assessment of Entities Engaged in Health and Allied Sector" based on C&AG Report No. 27 of 2017; (ii) Action Taken by the Government on r e c o m m e n d a t i o n s / observations of the Committee contained in their 27th Report of PAC (16th Lok Sabha) on the subject "Exemptions to Charitable Trusts and Institutions"; (iii) "Improper Management of Defence Land" based on Para 2.1 of the C&AG Report No. 30 of 2013; and (iv) "Creation of Tourist Infrastructure in Andaman & Nicobar Islands" based on Para No. 2.1 C&AG Report No. 24 of 2016.
24.	17.04.2018	1400	1605	02	05	09	(a) Discussion with the representatives of various associations/unions of employees of Air India Limited on the subject "Turnaround Plan and Financial Restructuring Plan of Air India Limited" based on C&AG Report No. 40 of 2016. (b) Further oral evidence of the representatives of the Ministry of Civil Aviation and Air India Limited on the above subject.

## APPENDIX V

(vide Para No. 1.6)

### STATEMENT SHOWING THE NUMBER OF SITTINGS ATTENDED BY EACH MEMBER OF THE PUBLIC ACCOUNTS COMMITTEE (2017-18)

Total number of sittings held from 1st May, 2017 to 30th April, 2018 — 82  
(Main Committee, Sub-Committees and Sub-Group)

Sl. No.	Name of the Member	No. of sittings attended
1	2	3
	Shri Mallikarjun Kharge Chairperson <i>Lok Sabha</i>	23
2.	Shri Sudip Bandyopadhyay Member	01
3.	Shri Subhah Chandra Baheria Member	27 (includes 6 sittings of Sub-Committee-II)
4.	Shri Prem Singh Chandumajra Member	20 (includes 3 sittings of Sub-Committee-V)
5.	Shri Nishikant Dubey Convenor of Sub-Committee-III	56 (includes 2 sittings of Sub-Committee-I, 18 sittings of Sub-Committee-III, 11 sittings of Sub-Committee-IV, 1 sitting of Sub-Committee-VII & 3 sittings of Sub-Committee-VIII)
6.	Shri Gajanan Chandrakant Kirtikar Member	12 (includes 4 sittings of Sub-Committee-IV & 3 sittings of Sub-Committee-VI)
7.	Shri Bhartruhari Mahtab Convenor of Sub-Committee-IV	35 (includes 2 sittings of Sub-Committee-I, 14 sittings of Sub-Committee-IV, 3 sittings of Sub-Committee-VII & 2 sittings of Sub-Committee-VIII)
8.	Smt. Riti Pathak Member	08
9.	Shri Neiphu Rio Member	04 (includes 2 sittings of Sub-Committee VI)
10.	Shri Abhishek Singh Member	09
11.	Prof. Ram Shankar Member	04 (includes 1 sittings of Sub-Committee II)

1	2		3
12.	Dr. Kirit Somaiya	Convenor of Sub- Committee II	26 (includes 7 sittings of Sub-Committee-II & 2 sittings of Sub-Committee- VI)
13.	Shri Anurag Singh Thakur	Member	14 (includes 4 sittings of Sub-Committee-II & 1 sitting of Sub-Committee-V)
14.	Shri Shivkumar C. Udasi	Convenor of Sub- Committee VI	46 (includes 15 sittings of Sub-Committee-III, 10 sittings of Sub-Committee- IV & 4 sittings of Sub- Committee-VI)
15.	Dr. P. Venugopal	Member	43 (includes 13 sittings of Sub-Committee-IV, 5 sittings of Sub-Committee- VI, 2 sittings of Sub- Committee-VII & 3 sittings of Sub-Committee-VIII)
<i>Rajya Sabha</i>			
16.	Shri Naresh Agrawal	Member	13 (includes 5 sittings of Sub-Committee-VI)
17.	Shri Satyavrat Chaturvedi	Convenor of Sub- Committee I & VII	18 (includes 1 sitting of Sub-Committee-I, 5 sittings of Sub-Committee- III & 1 sitting of Sub- Committee-V)
18.	Shri Bhubaneswar Kalita	Member	27 (includes 3 sittings of Sub-Committee-II, 3 sittings of Sub-Committee- VI & 1 sitting of Sub- Committee-VIII)
19.	Shri Mohd. Ali Khan	Member	05 (includes 2 sitting of Sub-Committee-IV)
20.	Shri Sukhendu Sekhar Roy	Convenor of Sub- Committee V & VIII	10 (includes 2 sittings of Sub-Committee-III, 1 sitting of Sub-Committee- V & 3 sittings of Sub- Committee-VIII)
21.	Shri Ajay Sancheti	Member	35 (includes 10 sittings of Sub-Committee-III & 9 sittings of Sub-Committee- IV)
22.	Shri Bhupender Yadav	Member	18 (includes 1 sitting of Sub-Committee-II & 9 sittings of Sub-Committee- III)

## APPENDIX VI

(Vide Para 1.6)

### STATEMENT SHOWING THE DETAILS OF THE DATES AND DURATION OF THE SITTINGS OF THE SUB-COMMITTEES PUBLIC ACCOUNTS COMMITTEE (2017-18)

Sl. No.	Date of sitting	From	Time To	Duration Hrs.		No. of Mins. present	Subject discussed Members
1	2	3	4	5	6	7	8
<b>SUB-COMMITTEE-I</b>							
1.	25.05.2017	1500	1600	01	00	03	Oral evidence of the representatives of the Ministry of Defence on the following subjects based on the C&AG Report No. 19 of 2016: (i) "Avoidable procurement of a mobile Nitrogen Gas Generator Plant" based on Para 6.1; and (ii) "Infructuous procurement of material" based on Para 6.2.
2.	10.11.2017	1500	1600	01	00	03	Oral evidence of the representatives of the Ministry of Defence on the subject "Improper Management of Defence Land" based on the Para 2.1 of C&AG Report No. 30 of 2013.
<b>SUB-COMMITTEE—II</b>							
1.	08.06.2017	1600	1730	01	30	04	Briefing by Audit on the following subjects: (i) "Accounting of Projects in Indian Railways" based on Chapter III of C&AG Report No. 19 of 2014; (ii) "Performance of weighbridges in Indian Railways" based on Para 2.1 of C&AG Report No. 26 of 2014; (iii) "Management of Goods trains in Indian Railways" based on C&AG Report No. 31 of 2014 (Entire Report); and

1	2	3	4	5	6	7	8
							(iv) "Management of vacant land in Indian Railways" based on Chapter 4 of C&AG Report No. 24 of 2015 (Vol. II).
2.	28.06.2017	1100	1200	01	00	03	Oral evidence of the representatives of the Ministry of Railways (Railway Board) on the subject "Management of vacant land in Indian Railways" based on Chapter 4 of C&AG Report No. 24 of 2015 (Vol. II).
3.	02.08.2017	1700	1800	01	00	04	Oral evidence of the representatives of the Ministry of Railways (Railway Board) on the subject "Management of Good Trains in Indian Railways based on C&AG Report No. 21 of 2014 (Entire Report).
4.	13.09.2017	1130	1250	01	20	03	Oral evidence of the representatives of the Ministry of Railways (Railway Board) on the subject "Performance of Weighbridges in Indian Railways" based on Para 2.1 of C&AG Report No. 26 of 2014.
5.	12.10.2017	1400	1500	01	00	03	Oral evidence of the representatives of the Ministry of Railways (Railway Board) on the subject "Accounting of Projects in Indian Railways" based on Chapter III of C&AG Report No. 19 of 2014.
6.	11.01.2018	1430	1515	00	45	03	Further oral evidence of the representatives of the Ministry of Railways (Railway Board) on the subject "Management of vacant land in Indian Railways" based on Chapter 4 of C&AG Report No. 24 of 2015 (Vol. II).
7.	20.03.2018	1500	1530	00	30	02	Consideration and Adoption of the following Draft

1	2	3	4	5	6	7	8
							Reports: (a) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 69th Report (16th Lok Sabha) on "Sub-urban Train Services in Indian Railways"; and (b) Draft Report on Action Taken by the Government on the Observations/Recommendations contained in the 70th Report (16th Lok Sabha) on "Commercial Publicity in Indian Railways".
<b>SUB-COMMITTEE-III</b>							
1.	02.06.2017	1400	1500	01	00	03	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on the subject "Arrears of Tax" based on Para 1.35 of C&AG Report No. 8 of 2014.
2.	08.06.2017	1600	1700	01	00	04	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on the subject "Assessment of Assesseees in Pharmaceuticals Sector" based on C&AG Report No. 5 of 2015 (Performance Audit) (Entire Report).
3.	14.06.2017	1400	1500	01	00	03	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on the subject "Service Tax liability in Insurance Sector" based on Chapter-II of the C&AG Report No. 4 of 2015.
4.	29.08.2017	1500	1615	01	15	05	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on Action taken replies submitted by the Ministry on r e c o m m e n d a t i o n s / observations contained in



1	2	3	4	5	6	7	8
							27th Report of PAC (16th Lok Sabha) on the subject "Exemptions to Charitable Trusts and Institutions" based on C&AG Report No. 20 of 2013.
5.	06.09.2017	1200	1340	01	40	04	Briefing by Audit on the subject 'Provisional Assessments (Customs)' based on Chapter II of C&AG Report No. 5 of 2016 and Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on "Provisional Assessments (Customs)" based on Chapter II of C&AG Report No. 5 of 2016.
6.	21.09.2017	1430	1615	01	45	05	Briefing by Audit on (i) 'Non registration of assesseees' based on Para No. 2.2; and (ii) 'Service tax not paid' based on Para No. 3.1 of C&AG Report No. 26 of 2015 and Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on (i) 'Non registration of assesseees' based on Para No. 2.2; and (ii) 'Service tax not paid' based on Para No. 3.1 of C&AG Report No. 26 of 2015.
7.	27.09.2017	1445	1615	01	30	03	(i) Briefing by Audit on the subject "Write-off of Arrears of Tax Demand" based on Chapter VI of C&AG Report No. 3 of 2016; (ii) Oral evidence of the representatives of the CBDT on "Write-off of Arrears of Tax Demand" based on Chapter VI of C&AG Report No. 3 of 2016.
8.	27.10.2017	1630	1800	01	30	03	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on "Performance Audit on Natural or cultured pearls,

1	2	3	4	5	6	7	8
							precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coins (Chapter 71 of CTH)" based on C&AG Report No. 6 of 2016.
9.	09.11.2017	1530	1630	01	00	02	Oral evidence of the representatives of the Ministry of Commerce & Industry (Department of Commerce) and representatives of Narcotics Control Bureau on issues related to "Management of Narcotics Substances" based on Chapter VI of C&AG Report No. 12 of 2014.
10.	16.11.2017	1200	1400	02	00	02	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) on "Assessment of Private Hospitals, Nursing Homes/ Medical Clinics, Medical Colleges/Research Institutes, Diagnostic Centers, Pathological labs and other Medical supplies agencies/ stores" based on C&AG Report No. 27 of 2017.
11.	22.11.2017	1500	1520	00	20	02	Discussion on aspects related to preparation/finalisation of Reports of the Sub-Committee on allotted subjects and future plan of action.
12.	04.12.2017	1500	1615	01	15	02	Oral evidence of the representatives of the Ministry of Finance (Department of Revenue) and Central Bureau of Narcotics (CBN) on the subject "Management of Narcotics Substances" based on Chapter VI of C&AG Report No. 12 of 2014.
13.	08.02.2018	1500	1620	01	20	03	Briefing by the representatives of CBEC and Bharat Petroleum

1	2	3	4	5	6	7	8
							Corporation Limited on the subject "Proper Import Data Management in EDI System" and "Maintenance of Records" based on Para No. 6.1 and 6.4 respectively of C&AG Report No. 42 of 2016.
14.	01.03.2018	1500	1630	01	30	03	Further Evidence of the representatives of the Ministry of Finance (Department of Revenue), CBDT, CBEC & ED on issues related to the "Performance Audit on Natural or cultured pearls, precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coins (Chapter 71 of CTH)" based on C&AG Report No. 6 of 2016.
15.	13.03.2018	1630	1740	01	10	04	Further Oral Evidence of the representatives of the Ministry of Finance (Department of Revenue) on:— (i) "Assessment of Private Hospitals, Nursing Homes/Medical Clinics, Medical Colleges/Research Institutes, Diagnostic Centres, Pathological labs and other Medical supplies agencies/stores" based on C&AG Report No. 27 of 2017; and (ii) Replies submitted by the Ministry on issues relating to the r e c o m m e n d a t i o n s / observations contained in 27th Report of PAC (16th Lok Sabha) on the subject "Exemptions to Charitable Trusts and Institutions" based on C&AG Report no. 20 of 2013.
16.	22.03.2018	1000	1045	00	45	03	Consideration and Adoption of following:— (i) Draft Report on Action Taken by the Government on observations/

1	2	3	4	5	6	7	8
							recommendations contained in 75th Report (16th Lok Sabha) on Performance of Import and Export Trade Facilitation Through Customs Ports" relating to Ministry of Finance (Deptt. of Revenue-CBEC); and (ii) Draft Report on "Management of Narcotics Sustances" based on Chapter VI of C&AG Report No. 12 of 2014.
17.	27.03.2018	1500	1555	00	55	04	Further Evidence of the representatives of the Ministry of Finance (Department of Revenue), CBEC, ED, DRI & CBI on issues related to "Performance Audit on Natural or cultured pearls, precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coins (Chapter 71 of CTH)" based on C&AG Report No. 6 of 2016.
18.	02.04.2018	1500	1530	00	30	03	Consideration and Adoption of the Draft Reports on the following subjects: (i) "Assessment of Private Hospitals, Nursing Homes/Medical Clinics, Medical Colleges/Research Institutes, Diagnostic Centres, Pathological labs and other Medical supplies agencies/stores" based on C&AG Report No. 27 of 2017; (ii) Action Taken by the Government on r e c o m m e n d a t i o n s / observations of the Committee contained in their 27th Report of PAC (16th Lok Sabha) on the subject "Exemptions to Charitable Trusts and Institutions"; and (iii) "Performance Audit on Natural or cultured pearls,

1	2	3	4	5	6	7	8
							precious or semi-precious stones, precious metals, metals clad with precious metal and articles thereof, imitation jewellery, coins (Chapter 71 of CTH)" based on C&AG Report No. 6 of 2016.
19.	17.04.2018	1230	1340	01	10	01	Oral Evidence of the representatives of the Ministry of Finance (Department of Revenue) and Central Board of Excise and Customs (CBEC) on "Working of Automation of Central Excise and Service Tax" based on C&AG Report No. 46 of 2015.
<b>SUB-COMMITTEE-IV</b>							
1.	08.06.2017	1430	1530	01	00	05	i) Briefing by Audit and Monitoring Cell, Ministry of Finance (Department of Expenditure) on the pendency of ATNs on Non-selected Audit Paragraphs; and (ii) Consideration and Adoption of the Draft Report on "Tribal Sub-Plan" based on the C&AG Report No. 33 of 2015.
2.	14.06.2017	1130	1330	02	00	04	Oral Evidence of the representatives of Ministry of Defence on the subject "(Non-compliance in timely submission of Action Taken Notes) based on Para No. 10 of Chapter X & Para No. 13 of Chapter XIII of the C&AG Report No. 8 of 1991; Para No. 29 of Chapter XXIX & Para No. 31 of Chapter XXXI of the C&AG Report No. 8 of 1993; Para No. 32 of Chapter XXXII of the C&AG Report No. 7 of 1998; Para No. 3.2 of Chapter III of the C&AG Report No. 6 of 2004 (CA); Para No. 3.2 of Chapter III of the C&AG Report No. 6 of 2005(CA); Para No. 3.5 of Chapter III of the C&AG Report No. 4

1	2	3	4	5	6	7	8
							of 2007; Para No. 3.1 of the C&AG Report No. 38 of 2015; Para Nos. 3.5 & 4.3 of the C&AG Report No. 44 of 2015; Para Nos. 4.2 & 5.1 of the C&AG Report No. 18 of 2016; and Para Nos. 2.4, 3.1, 3.2 & 3.3 of the C&AG Report No. 19 of 2016.
3.	22.06.2017	1130	1300	01	30	03	Oral Evidence of the representatives of Ministry of Youth Affairs and Sports Department of Sports on the subject Non-compliance on timely submission of Action taken Notes on (i) ineffective Monitoring of Grants based on para no. 16.1 of the C&AG report no. 19 of 2013 (ii) idling of expenditure SAI, Kolkata and (iii) Unfruitful expenditure SAI based on para no. 14.1 and 14.2 respectively of the C&AG report no. 18 of 2015.
4.	30.06.2017	1100	1240	01	40	04	Oral Evidence of the representatives of Ministry of Science & Technology (Departments of Biotechnology; Science & Technology; and Scientific & Industrial Research) and Department of Atomic Energy on the subject "(Civil Ministries and Non-compliance in timely submission of Action Taken Notes) based on Para Nos. 2.1 & 2.4 of the C&AG Report No. 5 of 1998; Para No. 3.1 of the C&AG Report No. 5 of 2000; Para No. 3.1 of the C&AG Report No. 5 of 2003; Para Nos. 5.1 & 6.1 of the C&AG Report No. 5 of 2005; Para No. 5.3 of the C&AG Report No. 13 of 2007 (TA); C&AG Report No. 13 of 2010-11 (Standalone); Para Nos. 4.1 & 5.2 of the C&AG

1	2	3	4	5	6	7	8
							Report No. 22 of 2013; Para No. 3.2 of the C&AG Report No. 30 of 2015; and Para No. 4.1 of the C&AG Report No. 12 of 2016.
5.	13.07.2017	1500	1630	01	30	05	Oral Evidence of the representatives of the Ministry of Defence on the subject "Civil Ministries and Non-compliance in timely submission of Action Taken Notes on "Purchase and License Production of 155 mm Towed Gun System and Ammunition" based on Para No. 11 of the C&AG Report No. 2 of 1989 and "Contract with Bofors for (a) Purchase and License Production of 155 mm Gun System, and (b) Counter Trade" based on Para No. 9 of the C&AG Report No. 12 of 1990".
6.	16.08.2017	1500	1715	02	15	06	Oral Evidence of the representatives of Ministry of Social Justice & Empowerment on the subject "Civil Ministries and Non-compliance in timely submission of Action Taken Notes on Empowerment of the Disabled" based on C&AG Report No. 14 of 2004 (PA); Oral Evidence of the representatives of Ministry of Defence on the subject "Civil Ministries and Non-compliance in timely submission of Action Taken Notes on Review of procurement for Operation Vijay" based on C&AG Report No. 7A of 2001.
7.	31.08.2017	1500	1645	01	45	03	Oral Evidence of the representatives of Ministry of Commerce and Industry on the subject "Civil Ministries and Non-compliance in timely submission of Action Taken Notes on Special economic Zones (SEZs)" based on C&AG Report No. 21 of 2014.

1	2	3	4	5	6	7	8
8.	13.09.2017	1130	1245	01	15	06	Further oral evidence of the representatives of the Department of Atomic Energy on the subject "(Civil Ministries and Non-compliance in timely submission of Action Taken Notes) based on Para No. 5.4 of C&AG Report No. 5 of 2001; C&AG Report No. 13 of 2010-11 (Standalone); Para No. 2.2 of C&AG Report No. 22 of 2013; Para 2.1 of C&AG Report No. 30 of 2015; and Para Nos. 2.1 & 2.2 of C&AG Report No. 12 of 2016".
9.	09.11.2017	1630	1800	01	30	03	Oral evidence of the representatives of Ministries of Communications (Department of Telecommunications) and Finance (Department of Economic Affairs) on the subject "(Civil Ministries and Non-compliance of timely submission of Action Taken Notes) on "Universal Service Obligation Fund" based on Para No. 2.3.1 of the C&AG Report No. 34 of 2016 .
10.	06.12.2017	1500	1530	00	30	04	Consideration and adoption of Draft Report on "Civil Ministries and Non-Compliance in timely submission of Action Taken Notes (Department of Posts)".
11.	11.01.2018	1130	1250	01	20	03	Oral evidence of the representatives of Ministry of Skill Development and Entrepreneurship on the subject "(Civil Ministries and Non-compliance of timely submission of Action Taken Notes) on "National Skill Development Fund and National Skill Development Corporation" based on C&AG Report No. 45 of 2015.
12.	30.01.2018	1100	1200	01	00	06	Oral Evidence of the representatives of Ministry



1	2	3	4	5	6	7	8
							of Personnel, Public Grievances and Pensions (Department of Personnel and Training) and Central Bureau of Investigation (CBI) on the subject "Civil Ministries and Non-compliance in timely submission of Action Taken Notes on "Purchase and License Production of 155 mm Towed Gun System; and Ammunition" based on Para No. 11 of the C&AG Report No. 2 of 1989 and "Contract with Bofors for (a) Purchase and License Production of 155 mm Gun System; and (b) Counter Trade" based on Para No. 9 of the C&AG Report No. 12 of 1990".
13.	12.03.2018	1530	1600	00	30	04	Consideration and adoption of Draft Report on the subject "Performance of Special Economic Zones (SEZ)".
14.	16.04.2018	1500	1530	00	30	03	Consideration and adoption of Draft Report on 'Civil Ministries and Non-compliance in timely submission of Action Taken Notes'.
15.	25.04.2018	1500	1525	00	25	04	Consideration and adoption of Draft Report on the subject 'Pending Audit Paragraphs relating to Bofors Contract and Procurement for Operation Vijay'.
<b>SUB-COMMITTEE-V</b>							
1.	15.11.2017	1200	1315	01	15	01	Oral evidence of the representatives of the Ministry of Home Affairs on the subject "Creation of tourist accommodations and other infrastructures at Andaman and Nicobar Islands" based on Para No. 2.1 of the C&AG Report No. 24 of 2016.
2.	30.11.2017	1500	1600	01	00	02	Oral evidence of the representatives of the Ministry of Human Resource

1	2	3	4	5	6	7	8
							Development on the subject "Loss of ₹5.97 crore due to damage to hostel blocks" based on Para No. 10.1 of the C&AG Report No. 11 of 2016.
3.	04.04.2018	1015	1040	00	25	03	Consideration and Adoption of the Draft Report on "Creation of Tourist Accommodations and other Infrastructure at Andaman & Nicobar Islands" based on Para No. 2.1 C&AG Report No. 24 of 2016.
<b>SUB-COMMITTEE-VI</b>							
1.	15.06.2017	1100	1200	01	00	04	Briefing by Audit on the subject "Total sanitation campaign/Nirmal Bharat Abhiyan" based on C&AG Report No. 28 of 2015.
2.	21.06.2017	1100	1230	01	30	04	Briefing by Audit on the subject "Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)" based on C&AG Report No. 6 of 2013 and "Mahatma Gandhi National Rural Employment Guarantee Scheme Rules, 2011 (Social Audit Rules)" based on C&AG Report No. 8 of 2016.
3.	30.06.2017	1530	1730	02	00	05	Oral evidence of the representatives of Ministry of Rural Development on the subject "Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS)" based on C&AG Report No. 6 of 2013 and "Mahatma Gandhi National Rural Employment Guarantee Scheme Rules, 2011 (Social Audit Rules)" based on C&AG Report No. 8 of 2016.
4.	31.08.2017	1200	1325	01	25	03	Further Oral evidence of the representatives of Ministry of Rural Development on the subject "Mahatma Gandhi

1	2	3	4	5	6	7	8
							National Rural Employment Guarantee Scheme (MGNREGS)" based on C&AG Report No. 6 of 2013 and "Mahatma Gandhi National Rural Employment Guarantee Scheme Rules, 2011 (Social Audit Rules)" based on C&AG Report No. 8 of 2016.
5.	07.09.2017	1030	1200	01	30	03	Oral evidence of the representatives of Ministry of Consumer Affairs, Food and Public Distribution (Department of Food and Public Distribution) on the subject "Preparedness for Implementation of National Food Security Act, 2013" based on C&AG Report No. 54 of 2015.
6.	14.03.2018	1500	1540	00	40	04	Consideration and adoption of Draft Report on the subject "Pradhan Mantri Gram Sadak Yojana" based on C&AG Report No. 23 of 2016.
<b>SUB-COMMITTEE-VII</b>							
1.	09.06.2017	1500	1630	01	30	04	Oral evidence of the representative of the Ministry of Shipping on the subject "PPP Projects (Conception, modalities and their implementation) in Shipping sector
2.	16.06.2017	1100	1230	01	30	03	Oral evidence of the representative of the Ministry of Law and Justice on the subject "PPP Projects (Conception, modalities and their implementation) in Shipping Sector
3.	30.06.2017	1400	1600	02	00	04	Oral evidence of the representative of the Ministry of Finance (Department of Economic Affairs) on the subject "PPP Projects (Conception, Modalities and Their Implementation) and Oral Evidence of the

1	2	3	4	5	6	7	8
							representatives of the Ministry of Road Transport and Highways on the subject "PPP Projects (Conception, modalities and their implementation)"
<b>SUB-COMMITTEE-VIII</b>							
1.	06.07.2017	1100	1300	02	00	03	(i) Further oral evidence of the representatives of Reliance Industries Ltd. on the subject "Follow up Audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14" based on Chapter XIV of C&AG Report No. 11 of 2016 on Ministry of Petroleum and Natural Gas; and Further oral evidence of the representatives of Oil and Natural Gas Corporation Limited (ONGC) on the subject "Follow up Audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14" based on Chapter XIV of C&AG Report No. 11 of 2016 on Ministry of Petroleum and Natural Gas.
2.	08.02.2018	1630	1645	00	15	04	Consideration and Adoption of the Draft Report on Action Taken by the Government on observations/ recommendations contained in the 47th Report (16th Lok Sabha) on "Hydrocarbon Production Sharing Contracts."
3.	13.03.2018	1500	1620	01	20	05	Oral Evidence of the representatives of the Ministry of Law (Department of Legal Affairs) on:— (i) Recommendations Observations contained in Forty-seventh Report of PAC (16th Lok Sabha) on "Hydrocarbon Production Sharing Contracts", and

1	2	3	4	5	6	7	8
							(ii) "Follow up Audit of Hydrocarbon Production sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14" based on Chapter No. XIV of C&AG Report No. 11 of 2016. Further oral evidence of the representatives of the Ministry of Petroleum and Natural Gas and Directorate General of Hydrocarbons on the subject "Follow up Audit of Hydrocarbon Production sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14" based on Chapter No. XIV of C&AG Report No. 11 of 2016.
4.	08.02.2018.	1630	1645	00	15	04	Consideration and Adoption of the Draft Report on Action Taken by the Government on observations/ recommendations contained in the 47th Report (16th Lok Sabha) on "Hydrocarbon Production Sharing Contracts."
5.	13.03.2018	1500	1620	01	20	05	Oral Evidence of the representatives of the Ministry of Law (Department of Legal Affairs) on:— (i) Recommendations / Observations contained in Forty-seventh Report of PAC (16th Lok Sabha) on "Hydrocarbon Production Sharing Contracts"; and (ii) Follow up Audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14" based on Chapter No. XIV of C&AG Report No. 11 of 2016. Further oral evidence of the representatives of the

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1	2	3	4	5	6	7	8
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Ministry of Petroleum and Natural Gas and Directorate General of Hydrocarbons on the subject "Follow up Audit of Hydrocarbon Production Sharing Contract for KG-DWN-98/3 Block for the Financial Years 2012-13 and 2013-14" based on Chapter No. XIV of C&AG Report No. 11 of 2016.

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## APPENDIX VII

(Vide Para 1.8)

### STATEMENT SHOWING THE DETAILS OF THE STUDY VISIT OF THE PUBLIC ACCOUNTS COMMITTEE (2017-18)

Sl. No.	Dates and duration of visit	Name of Members who joined the tour	Names of places and organizations visited	Subject studied
1	2	3	4	5
1.	Four days (30.10.2017 to 02.11.2017)	Shri Mallikarjun Kharge, Shri Bhartruhari Mahtab, Shri Gajanan Chandrakant Kirtikar, Shri Nishikant Dubey, Dr. Ponnusamy Venugopal, Shri Shivkumar Chanabasappa Udasi, Shri Prem Singh Chandumajra, Dr. Kirit Somaiya, Shri Subhash Chandra Baheria, Shri Ajay Sancheti, Shri Bhubaneswar Kalita	Chennai, Hyderabad and Bengaluru	At Chennai (i) Discussion with the representatives of Ministry of Finance (Department of Financial Services) and the MD & CEOs of Indian Overseas Bank and Indian Bank on the subject "Recapitalisation of Public Sector Banks" based on C&AGs Report No. 28 of 2017 with particular reference to Indian Overseas Bank and Indian Bank, (ii) Discussion with the representatives of Ministry of Defence, Defence Research and Development Organization (D.R.D.O.) and Army, Combat Vehicles Research & Development Establishment (CVRDE), Avadi on the subjects "Infructuous Expenditure of Rs. 19.53 crore" based on Para 6.3 of the C&AGs Report No. 15 of 2017 with particular reference to CVRDE, Avadi, (iii) Discussion with the representatives of Ministry of Shipping and the Chairman, Chennai Port Trust on the subject "Land Management in Major Ports" based on C&AGs Report No. 27 of 2015 with particular reference to Chennai Port, (iv) Discussion with the representatives of Ministry of Textiles on the subject "Performance Audit on

1	2	3	4	5
				<p>Technology Upgradation Fund Scheme (TUFS)"based on C&amp;AGs Report No. 52 of 2015 with particular reference to Tamil Nadu region, (v) Discussion with the representatives of Ministry of Railways and GMs, South Central Railway (SCR), South Western Railway (SWR) and Southern Railway (SR) on the subject "Upgradation of passenger amenities at stations including modernisation of stations in Indian Railways" based on Para 2.1 of the C&amp;AGs Report No. 13 of 2016 with particular reference to South India region.</p> <p><b>At Hyderabad:</b> (i) Discussion with the representatives of Ministry of Defence, Hindustan Aeronautics Limited (HAL), Bharat Electronics Limited (BEL), D.R.D.O. and Indian Air Force (IAF) on the subject "Design, Development, Manufacture and Induction of Light Combat Aircraft"based on C&amp;AGs Report No. 17 of 2015, and (ii) Discussion with the representatives of Ministry of Finance (Department of Revenue—CBDT) and Pr. CCIT, Telangana and Andhra Pradesh on the Subject Allowance of deduction to the assesses engaged in infrastructure development Revenue"based on C&amp;AGs Report No. 28 of 2016 with particular reference to Telangana and Andhra Pradesh regions.</p> <p><b>At Bengaluru:</b> (i) Discussion with the representatives of Ministries of New and Renewable Energy and Power; Chairman, NTPC Vidyut Vyapar Nigam Limited (NVVN); Chairman, Solar Energy Corporation of India</p>



1	2	3	4	5
				Limited (SECI); CMD, National Hydroelectric Power Corporation (NHPC) and Government of Karnataka on the subject "Renewable Energy Sector in India' based on C&AGs Report No. 34 of 2015 with Particular reference to Karnataka region, (ii) Discussion with the representatives of Ministry Finance (Department of Financial Services) and the MD & CEOs, Canara Bank and Vijaya Bank on the subject "Bad Debts in Public Institutions" with particular reference to Canara Bank and Vijaya Bank.
2.	Four Days (17.02.2018 to 20.02.2018)	Shri Mallikarjun Kharge, Shri Bhartruhari Mahtab, Shri Nishikant Dubey, Dr. P. Venugopal, Shri Anurag Singh Thakur, Shri Shivkumar Udasi, Dr. Kirit Somaiya, Shri Prem Singh Chandumajra, Shri Subhash Chandra Baheria, Shri Sudip Bandyopadhyay, Shri Mohd. Ali Khan, Shri Sukhendu Sekhar Roy, Shri Ajay Sancheti	Kolkata, Deoghar and Mumbai	<b>At Kolkata:</b> (i) Held informal discussion on the subject "Restructured Accelerated Power Development and Reforms Programme" based on the C&AGs Report No. 30 of 2016 with special reference to West Bengal Region with the representatives of Ministry of Power (MoP) and the CMDs of Power Finance Corporation (PFC) and West Bengal State Electricity Distribution Company Limited (WBSEDCL), (ii) Held informal discussion on the subject "Treatment of items having element of both "Reserve" and "Provision for ascertained liability" and "Exempt Income or Income no longer exempt due to subsequent amendment reduced incorrectly" based on Para Nos. 2.5 and 3.3.1 respectively of the C&AGs Report No. 30 of 2017 with special reference to Kolkata West Bengal region with the representatives of Ministry Finance-Department of Revenue (MoF-CBDT) and the Principal Chief Commissioner of Income Tax, West Bengal and Sikkim Region, (iii) Held informal

1	2	3	4	5
				<p>discussion on the subject "Recapitalisation of Public Sector Banks" based on the C&amp;AGs Report No. 28 of 2017 with the representatives of Ministry of Finance-Department of Financial Services (MoF-DFS) and the CMDs of United Bank of India (UBI) and Allahabad Bank.</p> <p><b>At Deoghar:</b> (i) Held informal discussion on the subject "Deen Dayal Upadhyay Gram Jyoti Yojana" and C&amp;AGs Report No. 30 of 2016 with special reference to Jharkhand Region with the representatives of Ministry of Power and the CMDs of Power Finance Corporation Limited (PFC), Jharkhand Urja Vikas Nigam Limited (JUVNL) and Power Secretary, Government of Jharkhand, (ii) Held informal discussion on the subjects "Deduction allowed to ineligible assesses" and "Valuation of transient goods" based on Para Nos. 2.2 and 2.5 respectively of the C&amp;AGs Report No. 28 of 2016 with special reference to Ranchi Jharkhand region with the representatives of Ministry of Finance-Department of Revenue (CBDT) and the Principal Chief Commissioner of Income Tax, Bihar and Jharkhand Region and (iii) Held informal discussion on the subject "Performance of Weighbridges in Indian Railways" based on Para No. 2.1 of the C&amp;AGs Report No. 26 of 2014 with special reference to Ranchi/Jharkhand region with the representatives of Ministry of Railways-Railway Board and the GMs of South Eastern</p>

1	2	3	4	5
				<p>Railway (SER), Eastern Railway (ER) and Eastern Central Railway (ECR).</p>
				<p><b>At Mumbai:</b> (i) Held informal discussion on the subjects "Deduction on Infrastructure facility developed for captive private use", "Deduction allowed beyond permissible periods" and "Consequences of Demerger/Amalgamation" based on Para Nos. 2.10, 3.3 and 3.5 respectively of the C&amp;AGs Report No. 28 of 2016 with special reference to Mumbai/Maharashtra region with the representatives of Ministry of Finance—Department of Revenue (CBDT) and the Principal Chief Commissioner of Income Tax, Mumbai Region. (ii) Held informal discussion on the subject "Recapitalisation of Public Sector Banks" based on the C&amp;AGs Report No. 28 of 2017 with the representatives of Ministry of Finance—Department of Financial Services and the CMDs of State Bank of India (SBI) and Bank of India (BoI). (iii) Held informal discussion on the subject "Implementation of PAHAL (DBTL) Scheme (Pratyaksh Hanstantrit Labh Yojana)" based on the C&amp;AG Report No. 25 of 2016 with the representatives of Ministry of Petroleum &amp; Natural Gas (MoP&amp;NG), CMDs of Bharat Petroleum Corporation Limited (BPCL), Hindustan Petroleum Corporation Limited (HPCL) and Indian Oil Corporation Limited (IOCL) and (iv) Held informal discussion on the subject "Follow up Audit of Hydrocarbon Production Sharing contract for KG-DWN-98/3 Block for the Financial years 2012-13 and 2013-14" based on Chapter</p>

1	2	3	4	5
				XIV of the C&AGs Report No. 11 of 2016 with the representatives of Ministry of Petroleum & Natural Gas (MoP&NG) and Oil and Natural Gas Corporation Limited (ONGC).
3.	Two days 21.04.2018 to 22.04.2018	Shri Bhubaneswar Kalita, Shri Subhash Chandra Baheria, Shri Prem Singh Chandumajra, Shri Anurag Thakur	Shimla and Chandigarh	<p><b>At Shimla:</b> (i) Discussion with the representatives of Ministry of Finance (Department of Revenue-CBDT) and Principal CCIT-North West Region on the subject "<b>Allowance of deduction to the assesses engaged in infrastructure development Revenue</b>" based on C&amp;AGs Report No. 28 of 2016. (ii) Discussion with the representatives of Ministry of Defence (Department of Defence) on the subject "<b>Supply chain Management of Ration in Indian Army—Follow up Audit</b>" based on Para No. 2.2 of C&amp;AG Report No. 19 of 2016. (iii) Discussion with the Chief Secretary, Himachal Pradesh and representatives of Power Finance Corporation and Rural Electrification Corporation and Ministry of Power on the subject "<b>Restructured Accelerated Power Development and Reforms Programme (R-APDRP)</b>" based on C&amp;AG Report No. 30 of 2016 with particular reference to Himachal Pradesh region.</p> <p><b>At Chandigarh:</b> (i) Held informal discussion with the representatives of Ministry of Finance (Department of Revenue) CBEC on the subject "<b>Recovery of arrears: Non-transfer of cases to Recovery Cell</b>" based on C&amp;AG Report No. 41 of 2016. (ii) Held informal discussion with the representatives of Ministry of Railways and GM,</p>

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1	2	3	4	5
				<p>Northern Railway on the subject "<b>Induction of bio-toilets in Passenger Coaches in Indian Railway</b>" based on C&amp;AG Report No. 36 of 2017. (iii) Held informal discussion with the representatives of Ministry of Finance (Department of Financial Services) and the MD, India Infrastructure Finance Company Limited (IIFCL), the MD &amp; CEO, Oriental Bank of Commerce and CMD, Small Industries Development Bank of India on the subject "<b>Bad Debts in Public Institution</b>". (iv) Held informal discussion with the representatives of Ministry of Tourism on the subject, "<b>Incorrect payment of CPWD rate by Dr. Ambedkar Institute of Hotel Management, Catering and Nutrition resulting in excess payment of ₹ 61.46 lakh</b>" based on Chapter 21 of C&amp;AG Report No. 4 of 2018.</p>

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## APPENDIX VIII

(vide Para No. 2.2)

### COMPOSITION OF THE COMMITTEE ON ESTIMATES (2017-18)

Dr. Murlī Manohar Joshi — *Chairperson*

#### MEMBERS

2. Shri A. Arunmozhithevan
3. Shri George Baker
4. Shri Kalyan Banerjee
- \*5. Shri Ramesh Bidhuri
6. Shri Dushyant Chautala
7. Shri Ram Tahal Choudhary
8. Col. Sonaram Choudhary
- §9. Dr. Ratna De (Nag)
10. Shri Ramen Deka
- &11. Shri Kalikesh Narayan Singh Deo
12. Shri Sanjay Dhotre
13. Shri P.C. Gaddigoudar
14. Shri Prakash B. Hukkeri
15. Smt. Kavitha Kalvakuntala
16. Smt. Rakshatai Khadse
17. Dr. Sanjay Jaiswal
18. Shri P. Kumar
19. Shri Rajesh Pandey
20. Shri Ravindra Kumar Pandey
21. Dr. Bhagirath Prasad
22. Smt. Ranjeet Ranjan
23. Shri Konakalla Narayan Rao
24. Shri Y.V. Subba Reddy
- %25. Shri Rajiv Pratap Rudy

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\* Elected *vide* Lok Sabha Bulletin Part-II No. 6141 dated 22.12.2017 *vice* Shri Ashwini Kumar Choubey appointed as Minister.

§ Elected *vide* Lok Sabha Bulletin Part-II No. 6141 dated 22.12.2017 *vice* Shri Sultan Ahmed died.

& Elected *vide* Lok Sabha Bulletin Part-II No. 6141 dated 22.12.2017 *vice* Shri Gajendra Singh Shekhawat appointed as Minister.

% Elected *vide* Lok Sabha Bulletin Part-II No. 6141 dated 22.12.2017 *vice* Shri Nanabhau Falgunrao Patole resigned.

26. Shri Arvind Ganpat Sawant
27. Shri Arjun Charan Sethi
28. Shri Janardan Singh Sigriwal
29. Shri Jugal Kishore Sharma
30. Shri Jay Prakash Narayan Yadav

## APPENDIX IX

(vide Para 2.4)

### STATEMENT SHOWING THE DETAILS AND DURATION OF SITTINGS OF COMMITTEE ON ESTIMATES (2016-17)

#### Attendance of Members and Subject (s) Discussed

Sl. No.	Date of Sitting	From (Hrs: Min)	To (Hrs: Min)	Duration (Hrs: Min)	No. of Members attended	Subject(s) discussed
1	2	3	4	5	6	7
1.	12.05.2017	1130	1300	1hrs. 30	14	Consideration of Memorandum No. 1 regarding Selection of Subjects for examination during the year 2017-18
2.	12.05.2017	1430	1735	3 hrs. 05 min	15	Evidence of the representatives of the Ministry of Environment, forests and Climate Change on the subject "Performance of the National Action Plan for Climate Change (NAPCC)"
3.	21.06.2017	1500	1800	3 hrs. 00 min.	15	Evidence of the representatives of the Ministry of Defence (Department of Defence Production) on the subject Preparedness of Armed Forces-Defence Production and Procurement
4.	11.07.2017	1100	1330	2 hrs. 30 min	15	Evidence of the representatives of the Ministries of Environment, Forest and Climate Change, New and Renewable Energy and Power on the subject 'Performance of the National Action Plan for Climate Change'
5.	11.07.2017	1500	1745	2 hrs. 45 min	19	Evidence of the representatives of the Ministries of Environment, Forest and Climate Change, Water Resources, River Development and Ganga Rejuvenation on the subject



1	2	3	4	5	6	7
						'performance of the National Action Plan for Climate Change'
6.	12.07.2017	1100	1330	2hrs. 30 min	15	Evidence of the representatives of the Ministries of Environment, Forest and Climate Change and Science and Technology (Department of Science and Technology) on the subject 'Performance of the National Action Plan for Climate Change'
7.	12.07.2017	1430	1725	2hrs. 55 min	15	Evidence of the representatives of the Ministries of Environment, Forest and Climate Change, Urban Development and Agriculture and Farmers Welfare on the subject 'Performance of the National Action Plan for Climate Change'
8.	08.08.2017	1500	1640	1hrs. 40 min	19	Consideration and adoption of draft Report(s)
9.	21.08.2017	1500	1745	2 hrs. 45 min	15	Evidence of the representatives of the Ministries of (i) Statistics and Programme Implementation (ii) Finance (Department of Economic Affairs) and (iii) Labour and Employment on the subject Measuring Growth, Employment and Income.
10.	22.08.2017	1130	1330	2 hrs. 00 min	19	Evidence of the representatives of the Ministry of Human Resource Development (Department of Higher Education) on the subject Education
11.	22.08.2017	1430	1700	2 hrs. 30 min	19	Evidence of the representatives of the Ministry of Human Resource Development (Department of Higher Education) on the subject Education
12.	26.09.2017	1130	1330	2 hrs. 00 min	21	Evidence of the representatives of the Ministry of Earth Science on

1	2	3	4	5	6	7
						the subject Performance of National Action Plan on Climate Change
13.	26.09.2017	1500	1830	3 hrs. 30 min	20	Evidence of the representatives of (i) Ministry of Urban Development (ii) Ministry of Drinking Water and Sanitation and (iii) Ministry of Rural Development on the subject performance of National Action Plan on Climate Change
14.	27.09.2017	1500	1600	1 hr. 00 min	10	Discussion on future programme
15.	10.10.2017	1500	1615	1 hr. 15 min	17	Evidence of the representatives of Niti Aayog on the subject 'Panchayati Raj'
16.	10.10.2017	1615	1745	1 hr. 30 min	17	Evidence of the representatives of Niti Aayog on the subject Measuring Growth Employment and Income
17.	01.11.2017	1500	1625	1 hr. 25 min	14	Consideration and adoption of Draft Report(s)
18.	16.01.2018	1500	1815	3 hrs. 15 min	11	Hearing the views of the Experts in connection with the examination of the subject 'Education'
19.	17.01.2018	1100	1350	2 hrs. 50 min	14	Hearing the views of the Experts in connection with the examination of the subject 'Education'
20.	17.01.2018	1430	1700	2 hrs. 30 min	13	Hearing the views of the Experts in connection with the examination of the subject 'Education'
21.	19.02.2018	1130	1420	2 hrs. 50 min	16	Evidence of the representatives of Ministry of Human Resource Development (Department of Higher Education) on the subject 'Education'
22.	19.02.2018	1500	1740	2 hrs. 40 min	18	Evidence of the representatives of Ministry of Human Resource Development (Department of School Education & Literacy) on the subject Education

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1	2	3	4	5	6	7
23.	20.02.2018	1130	1300	1 hr. 30 min	12	Consideration and adoption of draft Report(s)
24.	26.04.2018	1430	1530	1 hr. 00 min	7	Consideration and Adoption of Draft Report(s) [Agenda could not be taken up as there was no quorum]

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## APPENDIX X

(vide para 2.6)

### STATEMENT SHOWING THE NUMBER OF SITTINGS OF THE COMMITTEE ON ESTIMATES (2017-18) ATTENDED BY EACH MEMBER

#### Total Number of sittings during the period - 24

1. Dr. Murlı Manohar Joshi	24
2. Shri Sultan Ahmed	05
Dr. (Smt.) Ratna De (Nag)#	05
3. Shri A. Arunmozhithevan	09
4. Shri George Baker	11
5. Shri Kalyan Banerjee	12
6. Shri Dushyant Chautala	09
7. Shri Ashwini Kumar Choubey	11
Shri Ramesh Bidhuri®	06
8. Shri Ram Tahal Choudhary	11
9. Col. (Retd.) Sona Ram Choudhary	20
10. Shri Ramesh Deka	12
11. Shri Sanjay Dhotre	19
12. Shri P.C. Gaddigoudar	14
13. Shri Prakash B. Hukkeri	10
14. Dr. Sanjay Jaiswal	09
15. Smt. Kavitha Kalvakuntla	05
16. Smt. Rakshatai Khadse	17
17. Shri P. Kumar	12
18. Shri Rajesh Pandey	15
19. Shri Ravindra Kumar Pandey	18
20. Shri Nanabhau Falgunrao Patole	09
Shri Rajiv Pratap Rudy ^	04

21. Dr. Bhagirath Prasad	11
22. Smt. Ranjeet Ranjan	04
23. Shri Konakalla Narayana Rao	09
24. Shri Y.V. Subba Reddy	11
25. Shri Arvind Ganpat Sawant	17
26. Shri Arjun Charan Sethi	01
27. Shri Janardan Singh Sigriwal	24
28. Shri Jugal Kishore Sharma	10
29. Shri Gajendra Singh Shekhawat	03
Shri Kalikesh Narayan Singh Deo <sup>%</sup>	01
30. Shri Jay Prakash Narayan Yadav	12

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# Elected *vide* Lok Sabha Bulletin Part - II No. 6141 dated 22.12.2017 *vice* Shri Sultan Ahmed Died.

@ Elected *vide* Lok Sabha Bulletin Part - II No. 6141 dated 22.12.2017 *vice* Shri Ashwini Kumar Choubey appointed as Minister.

^ Elected *vide* Lok Sabha Bulletin Part -II No. 6141 dated 22.12.2017 *vice* Shri Nanabhau Falgunrao Patole resigned.

% Elected *vide* Lok Sabha Bulletin Part - II No. 6141 dated 22.12.2017 *vide* Shri Gajendra Singh Shekhawat appointed as Minister.

**APPENDIX XI**

(Vide Para 3.3)

COMPOSITION OF THE COMMITTEE ON PUBLIC UNDERTAKINGS  
(2017-18)

Shri Shanta Kumar - *Chairperson*  
*Lok Sabha*

2. Shri L.K. Advani
3. Shri Ramesh Bais
4. Shri G. Hari
5. Shri Rabindra Kumar Jena
6. Dr. Hari Babu Kambhampati
7. Shri Kristappa Nimmala
8. Shri Ajay Nishad
9. Shri B. Vinod Kumar
10. Shri Prahlad Singh Patel
11. Prof. Saugata Roy
12. Adv. Narendra Keshav Sawaikar
13. Shri Ravneet Singh
14. Shri Sushil Kumar Singh
15. Shri Rameswar Teli

*Rajya Sabha*

16. Shri Narendra Budania
17. Shri Naresh Gujral
18. Shri Shamsher Singh Manhas
19. Shri Praful Patel
20. Shri A.K. Selvaraj
21. Shri Tapan Kumar Sen
22. Shri Ram Chandra Prasad Singh

**APPENDIX XII**

*(Vide Para 3.6)*

**STATEMENT SHOWING DETAILS OF DATES AND DURATION OF SITTINGS OF COMMITTEE ON PUBLIC UNDERTAKINGS  
ATTENDANCE OF MEMBERS AND SUBJECTS DISCUSSED 2017-18**

Total Sittings : 18

No. of Sitting	Date of Sitting	Time		Duration	No. of Members		% of Members attended the Sitting	Session/ Inter-Session	Subject
		From	To		present	absent			
1	2	3	4	5	6	7	8	9	
1st	15.05.2017	1100	1120	0 20	15	07	68	Inter-session	Consideration of Memorandum No. 1 regarding Selection of Subjects for examination during the year 2017-18.
2nd	07.06.2017	1100	1230	1 30	13	09	59	Inter-session	(i) Oral evidence of representatives of the Ministry of Power on Audit Report No. 41 of 2015 (performance Audit) on

1	2	3	4	5	6	7	8	9
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'Capacity utilization electricity generation sale and collection of revenue including disaster management by Hydro Power CPSEs'.

3rd	08.06.2017	1100	1250	1	50	10	12	45	Inter-session	(i) Briefing by the representatives of Dept. of Pharmaceuticals, Min. of Chemicals & Fertilizers in connection with examination of 'Role & Performance of Pharmaceutical CPSUs with Special reference to generic Medicines'.
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4th	30.06.2017	1100	1140	0	40	17	5	77	Inter-session	Briefing by the representatives of C&AG office on Audit report No. 20 of 2016 (compliance audit) on 'Crude Oil Production Measurement and Reporting System in ONGC'.
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5th	27.07.2017	1500	1515	0	15	13	09	59	Session	Consideration & adoption of draft report on NHAI.
6th	28.08.2017	1100	1240	1	40	11	11	50	Inter-session	(i) Consideration & adoption of draft action taken Report on the observations/recommendations contained in the eleventh report of the Committee (2016-17) on PGCIL by Power System Operation Corporation Limited (Based on C&AG, Performance Audit Report No. 18 of 2014) (ii) Oral evidence of the representatives of BBNL in connection with its comprehensive examination.
7th	14.09.2017	1100	1200	1	00	18	04	81.8	Inter-session	<b>Briefing by the representatives of Ministry of Corporate Affairs in connection with examination of the subject 'Corporate Governance in CPSUs'.</b>

1	2	3	4	5	6	7	8	9	
8th	26.09.2017	1100	1310	2	10	13	9	59	Inter- Session Oral evidence of the representatives of FACT, HAL, MTNL & BPRL on the subject 'Review of loss making CPSUs'.
9th	27.09.2017	1100	1230	1	30	9	13	40.9	Inter- Session Briefing by the representatives of NPPA & Ministry of Health & Family Welfare on the subject Role & Performance of Pharmaceutical CPSUs with special reference to generic medicines.
10th	11.10.2017	1100	1255	1	55	10	12	45	Inter-session Oral Evidence of the representatives of Instrumentation Limited in connection with the subject 'Review of loss making CPSUs'.
11th	12.10.2017	1100	1250	1	50	13	9	59	Inter-session Oral Evidence of the representatives of Hindustan Paper Corporation Ltd. in connection with examination of the subject 'Review of loss making CPSUs'.

12th	14.11.2017	1100	1200	1	00	12	10	54	Inter-session	(i) Consideration and adoption of draft action taken report on the observations/recommendations contained in the 15th Report of the Committee (2016-17) on IRCTC.  (ii) Oral Evidence of the representatives of HSCL in connection with examination of the subject 'Review of loss making CPSUs'.
13th	15.11.2017	1100	1220	1	20	14	8	63.63	Inter-session	(i) Oral Evidence of the representatives of SPMCIL in connection with examination of the subject 'Review of loss making CPSUs'.
14th	28.11.2017	1100	1312	02	02	11	11	50	Inter-session	Oral Evidence of the representatives of SAIL in connection with examination of the subject 'Review of loss making CPSUs'.

	1	2	3	4	5	6	7	8	9
15th	29.11.2017	1100	1215	01	15	13	9	59	Oral Evidence of the representatives of HMT Limited in connection with examination of the subject 'Review of loss making CPSUs'.
16th	07.12.2017	1100	1240	1	40	11	11	50	Oral Evidence of the representatives of Ministry of Heavy Industries and Public Enterprises (Department of Heavy Industries) in connection with examination of the subject 'Review of loss making CPSUs' with specific reference to HPC Ltd. HMT Ltd., and Instrumentation Limited.
17th	08.12.2017	1108	1240	1	32	10	12	54	Oral Evidence of the representatives of Ministry of Communications in connection with examination of the subject 'Review of loss making CPSUs' with special reference to MTNL and BSNL

18th	24.01.2018	1105	1320	2	15	11	11	50	Session	(i) Consideration and adoption of draft report of IREDA (ii) Oral evidence of the representatives of Department of Fertilizers in connection with examination of the subject 'Review of loss making CPSUs' with special reference to FACT and (iii) Oral evidence of the representatives of Department of Pharmaceuticals in connection with examination of the subject 'Review of loss making CPSUs' with special reference to HAL.
19th	21.02.2018	1100	1230	01	30	14	8	63.63	Inter-Session	Oral evidence of the representatives of Confederation of Indian Industry (CII) in connection with the subject 'Review of loss making CPSUs'.

1	2	3	4	5	6	7	8	9
20th	22.02.2018	1100	1150	00	50	10	12	45
							Inter-Session	Oral evidence of the representatives of National Institute of Public Finance and Policy (NIPFP) in connection with the subject 'Review of loss making CPSUs'.

### APPENDIX XIII

(Vide Para 3.6)

STATEMENT SHOWING TOTAL NUMBER OF SITTINGS HELD BY THE  
COMMITTEE ON PUBLIC UNDERTAKINGS (2017-18)  
FROM COMMENCEMENT OF ITS TERM UPTO  
30 APRIL 2018 AND NUMBER OF SITTINGS  
ATTENDED BY EACH MEMBER  
OF THE COMMITTEE

TOTAL NUMBER OF SITTINGS HELD : 20

Sl. No.	Name of Member	No. of Sittings Attended
MEMBERS		
<i>Lok Sabha</i>		
	Shri Shanta Kumar — <i>Chairperson</i>	18
2.	Shri L.K. Advani	15
3.	Shri Ramesh Bais	13
4.	Shri G. Hari	14
5.	Shri Rabindra Kumar Jena	10
6.	Dr. Hari Babu Kambhampati	05
7.	Shri Kristappa Nimmala	13
8.	Shri Ajay Nishad	14
9.	Shri B. Vinod Kumar	09
10.	Shri Prahlad Singh Patel	18
11.	Prof. Saugata Roy	12
12.	Adv. Narendra Keshav Sawaikar	10
13.	Shri Ravneet Singh	05
14.	Shri Sushil Kumar Singh	07
15.	Shri Rameswar Teli	17
<i>Rajya Sabha</i>		
16.	Shri Narendra Budania	11
17.	Shri Naresh Gujral	14
18.	Shri Shamsher Singh Manhas	13
19.	Shri Praful Patel	06
20.	Shri A.K. Selvaraj	03
21.	Shri Tapan Kumar Sen	15
22.	Shri Ram Chandra Prasad Singh	07